

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 06.02.2023 TO 12.02.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	5/8/2022	Interlocutory Application (I.B.C)	710102063912022	/()	SPENTA ENCLAVE PRIVATE LIMITED VS NEMI LANDMARKS PRIVATE LIMITED	Sec 60(5)	8/2/2023	main case not link and page number wrong after 13 page in index and section not mention in index and welfare and court fee missing	Purazar
2	2/9/2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Rule 11 of NCLT, 2016	10/2/2023	case type wrong section wrong according your pdf main petition not mention in prayer	Sanyam
3	15/10/2022	Company Appeal (IBC)	710102085912022	COMPANY PETITION IB (IBC)/354(PB)2021	SAJ HOUSING PRIVATE LIMITED VS PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LIMITED	Sec 42	8/2/2023	brief of synopsis and list of dates and events missed,	Manisha
4	22/10/2022	Interlocutory Application (I.B.C)	710102088292022		ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS ERA BUILDING SYSTEMS LTD. (APEX BUILDSYS LTD)	Sec 60(5)	7/2/2023	Incomplete Documents and Document Properly Upload and Section Mentioned Index please merge all pdf in single pdf Main Case Not Link contact to registry	Assistant Commissioner
5	7/11/2022	Interlocutory Application (I.B.C)	710102091832022	COMPANY PETITION IB (IBC)/607(PB)2020	SH. PRASHANT GUPTA VS MR. ABHIMANYU MITTAL	Sec 60(5)	10/2/2023	44 not clear page and welfare and court fee missing and stamp paper missing and true copy missing in annexure page Pagination not on annexure	Anjaneya
6	11/11/2022	Company Application(Companies Act)	710102093452022	COMPANY APPEAL(COMPANIES ACT)/65(ND)2022	INCOME TAX OFFICER VS REGISTRAR OF COMPANIES (SATYA SHEELA TELECOM PVT. LTD.)	Sec 252 (1) - By Government Body,Rule 11 of NCLT	8/2/2023	Rule 11 NOT MENTION IN PDF income tax service missed	PUNEET
7	19/12/2022	Interlocutory Application (I.B.C)	710102104812022	COMPANY PETITION IB (IBC)/1096(PB)2019	BHARAT CHUGH VS PD ADVISORY SERVICES L.L.P	Rule 154 (1)	9/2/2023	stamp paper not notarized and wrong arrange need to sign on pages on application affidavit back	SANJEEV KUMAR SHARMA
8	17/12/2022	Interlocutory Application (I.B.C)	710102104192022	COMPANY PETITION IB (IBC)/411(ND)2020	IIFL FINANCE LIMITED VS IIFL FINANCE LIMITED	Sec 42	10/2/2023	section wrong Affidavit Back Date and Due Payment Other Section	Sandhya Chawla

9	22/12/2022	Interlocutory Application (I.B.C)	710102106142022	COMPANY PETITION IB (IBC)/2628(ND)2019	KRISHNA MURARI JAISWAL VS SARAYA INDUSTRIES LTD	Sec 60(5)	7/2/2023	Page 36 Not Clear ticket not allowed in Vakalatnama content	KARUNA NIDHI
10	26/12/2022	Interlocutory Application (I.B.C)	710102106992022	COMPANY PETITION IB (IBC)/408(ND)2018	PRADEEP LUNA VS M/S IREO FIVERIVER PVT LTD	Sec 60(5)	7/2/2023	stamp paper missed pagination not done in index pagination not done on vakalatnama pdf pagination not done	MAREESH
11	26/12/2022	Interlocutory Application (I.B.C)	710102107032022	COMPANY PETITION IB (IBC)/525(ND)2017	CHAMKESH SADH VS M/S. SHIVKALA DEVELOPER PRIVATE LIMITED	Sec 60(5)	10/2/2023	108, translate to english and 110 not clear page and 104-105 cut page	Sumant
12	27/12/2022	Interlocutory Application (I.B.C)	710102107212022	COMPANY PETITION IB (IBC)/131(PB)2017	DEEPAK C CHOUDHARI VS BSE LTD	Sec 60(5)	6/2/2023	counsel details missed after volume wise index and NCLT format missed on volume -1 and volume-2 Pg-436,437 not clear	Ramesh Chandra Mishra
13	4/1/2023	Interlocutory Application (I.B.C)	710102001052023	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions- IBC	9/2/2023	due payment for other section section wrong according wrong	ANAND
14	20/12/2022	Interlocutory Application (I.B.C)	710102105072022	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS AD VICTORIAM VENTURES PRIVATE LIMITED	Application under any other provisions- IBC	7/2/2023	please memo party arrange before application in index and in application memo party incomplete please arrange affidavit after application	Rajiv Malik
15	4/1/2023	Interlocutory Application (I.B.C)	710102001492023	COMPANY PETITION IB (IBC)/1481(PB)2018	GULSHAN GABA VS AD VICTORIAM VENTURES PRIVATE LIMITED	Rule 154 (1)	6/2/2023	court fees missed @rs 1	Gulshan Gaba
16	4/1/2023	Interlocutory Application (I.B.C)	710102001412023	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	9/2/2023	stamp paper not notarized	Sanjeev
17	4/1/2023	Interlocutory Application (I.B.C)	710102001432023	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS AD VICTORIAM VENTURES PRIVATE LIMITED	Application under any other provisions- IBC	9/2/2023	E-Stamp Paper not notarized stamp paper pagination not done	Sanjeev
18	9/1/2023	Interlocutory Application (I.B.C)	710102002822023	COMPANY PETITION IB (IBC)/1048(ND)2019	J. P. ENGINEERS PRIVATE LIMITED VS MOHINDER JAIN	Sec 66(1)	10/2/2023	due payment other section section wrong according you pdf	Sanjeev
19	11/1/2023	Interlocutory Application (I.B.C)	710102003652023	COMPANY PETITION IB (IBC)/707(ND)2020	ASHOKA CREATIONS LTD. VS LYKOS INDIA PVT. LTD.	Sec 60(5)	9/2/2023	main case wrong in pdf Pg-356 to 372 not clear	ANKUR
20	12/1/2023	Company Application(Companies Act)	710102003972023	COMPANY PETITION (COMPANIES ACT)/168(ND)2021	ROYAL ENGINEERING CONSULTANCY PVT. LTD. VS POONAM ANAND	Any other provision - Govt body	8/2/2023	need to additional file	Poonam Anand

21	13/01/2023	Interlocutory Application (I.B.C)	710102005122023	COMPANY PETITION IB (IBC)/923(PB)2018	ASHOK KUMAR & ORS VS RABINDRA KUMAR MINTRI	Sec 60(5)	7/2/2023	affidavit address not match	PAWAN KUMAR RAY
22	13/01/2023	Interlocutory Application (I.B.C)	710102004942023	COMPANY PETITION IB (IBC)/607(PB)2020	MINDPOOL CONSULTANTS PVT LTD VS MR. ABHIMANYU MITTAL	Sec 60(5)	10/2/2023	Pg-32 not clear	Anjaneya
23	13/01/2023	Interlocutory Application (I.B.C)	710102004892023	COMPANY PETITION IB (IBC)/468(ND)2020	AVINASH KUMAR SINGH VS MR. ABHIMANYU MITTAL	22(3)a	10/2/2023	Date Missing in Vakalatnama	ASHOK
24	13/01/2023	Interlocutory Application (I.B.C)	710102004852023	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG RESOLUTION PROFESSIONAL FOR GREAT INDIAN NAUTANKI COMPANY PVT. LTD. VS MR. ABHIMANYU MITTAL	Application under any other provisions- IBC	10/2/2023	need to true copy on every pages on annexure	Asiya Khan
25	14/01/2023	Restoration Application (IBC)	710102005862023	COMPANY PETITION IB (IBC)/683(PB)2022	AKASA FINANCE LIMITED VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/2/2023	MAIN CP NO NOT MENTIONED IN APPLICATION PAGE NO 2	ARVIND
26	16/01/2023	Interlocutory Application (I.B.C)	710102006782023	COMPANY PETITION IB (IBC)/754(ND)2021	VINITA VS STATE BANK OF INDIA	Sec 60(5)	9/2/2023	memo party missed in index and in application pagination not done on memo party	Vinita
27	16/01/2023	Interlocutory Application (I.B.C)	710102006772023	COMPANY PETITION IB (IBC)/810(ND)2021	VINITA VS STATE BANK OF INDIA	Sec 60(5)	9/2/2023	pagination not done on memo party	Vinita
28	16/01/2023	Interlocutory Application (I.B.C)	710102006552023	COMPANY PETITION IB (IBC)/1887(ND)2019	RESHMA MITTAL VS STATE BANK OF INDIA	Application under any other provisions- IBC	7/2/2023	Pg-8 missed stamp paper missed	CA. Reshma Mittal
29	16/01/2023	Interlocutory Application (I.B.C)	710102006662023	COMPANY PETITION IB (IBC)/835(ND)2022	SIDBI THROUGH RP VS MS. SUDHA RASTOGI	Rule 11 of NCLT, 2016	8/2/2023	main case not mention memo party	ABHISHEK DEVGAN
30	16/01/2023	Interlocutory Application (I.B.C)	710102006352023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS MS. SUDHA RASTOGI	Application under any other provisions- IBC	8/2/2023	please delete extra pages after page no 45	SUMAN
31	17/01/2023	Interlocutory Application (I.B.C)	710102007272023	COMPANY PETITION IB (IBC)/991(ND)2018	AASTHA SURGIMED LIMITED VS MS. SUDHA RASTOGI	Sec 60(5)	6/2/2023	AFFIDAVIT MISSING	ALOK KAUSHIK
32	17/01/2023	Interlocutory Application (I.B.C)	710102007462023	COMPANY PETITION IB (IBC)/1529(ND)2019	PRESIDENT BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATION VS MS. SUDHA RASTOGI	Sec 60(5)	6/2/2023	Pg-1 ,5 not clear	Rajiv Malik
33	16/01/2023	Restoration Application (Companies Act)	710102006932023	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	VIJAY AGGARWAL VS SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	Application under any other provisions	6/2/2023	rule wrong according your pdf please chose Application under any other provisions- IBC	RAJIV
34	17/01/2023	Interlocutory Application (I.B.C)	710102007352023	COMPANY PETITION IB (IBC)/375(PB)2018	NARESH ARORA VS SATYA PRAKASH GUPTA	Rule 11 of NCLT, 2016	7/2/2023	court fee missed 1 @rs	Supriya

35	18/01/2023	Company Appeal (IBC)	710102007752023	COMPANY PETITION IB (IBC)/2963(ND)2019	A GUHAN VS SUNITA UMESH	Sec 42	8/2/2023	brief of synopsis and list of dates and events missed, 25rs advocate welfare and 3rs court fee missed, etc	Tushar
36	18/01/2023	Interlocutory Application (I.B.C)	710102007672023	COMPANY PETITION IB (IBC)/2628(ND)2019	RAJENDER KUMAR JINDAL VS SARAYA INDUSTRIES LTD	Rule 11 of NCLT, 2016	9/2/2023	section wrong according your pdf sign missed on application need to on every pages stamp paper missed	lokesh kumar
37	19/01/2023	Interlocutory Application (I.B.C)	710102008522023	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS SARAYA INDUSTRIES LTD	Rule 11 of NCLT, 2016	8/2/2023	section wrong according your pdf	RAGHAV CHADHA
38	20/01/2023	Interlocutory Application (I.B.C)	710102008902023	COMPANY PETITION IB (IBC)/432(ND)2017	MS SPICEJET MERCHANDISE PVT. LTD. AND AJAY SINGH VS COC FOR MIDITECH PVT. LTD. REPRESENTED BY C V ROY	Sec 60(5)	8/2/2023	affidavit back date	VARUN K CHOPRA
39	20/01/2023	Company Application(Companies Act)	710102008892023	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED VS COC FOR MIDITECH PVT. LTD. REPRESENTED BY C V ROY	Sec. 271-273	8/2/2023	Memo Party Missing and Section Not Mentioned in Index and Old Document Deleted and only Application Uploaded and Extra Document Deleted	PRAVEEN
40	20/01/2023	Interlocutory Application (I.B.C)	710102008952023	COMPANY PETITION IB (IBC)/435(ND)2017	RAKESH BHATIA VS COC FOR MIDITECH PVT. LTD. REPRESENTED BY C V ROY	Rule 11 of NCLT, 2016	10/2/2023	Memo Party Missing	rakesh
41	21/01/2023	Interlocutory Application (I.B.C)	710102009222023	COMPANY PETITION IB (IBC)/995(ND)2018	GAGAN JUNEJA & ORS. VS MR. ANIL MATTI RESOLUTION PROFESSIONAL FOR PRIMROSE INFRATECH PRIVATE LIMITED	Sec 60(5)	10/2/2023	court fee missed @ 1 rs on every vakalatnama	KARAN
42	21/01/2023	Interlocutory Application (I.B.C)	710102009162023	COMPANY PETITION IB (IBC)/1083(PB)2018	MR. UDAYRAJ PATWARDHAN RP OF ADEL LANDMARKS LIMITED VS ART CONSTRUCTIONS PVT. LTD.& ORS.	Sec 30	7/2/2023	Pages No:126-127,160-161,205,266,377,391,474,484,494,528-533 is not Clear, Rotate the Pages and Translate the Hindi pages no:2587-2589.	Sanjay Bhatt
43	22/01/2023	Interlocutory Application (I.B.C)	710102009552023	COMPANY PETITION IB (IBC)/17(ND)2019	AMRENDRA PRATAP SINGH VS MANOJ KULSHRESTHA	Sec 60(5)	8/2/2023	page number 100 not clear	Hardik Khatri
44	21/01/2023	Interlocutory Application (I.B.C)	710102009522023	COMPANY PETITION IB (IBC)/830(ND)2022	BN PACK CORRUGATED PRIVATE LIMITED VS BN PACK CORRUGATED PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/2/2023	case type wrong and section wrong according your pdf	Saurabh Dev Karan Singh

45	21/01/2023	Company Application(Companies Act)	710102009442023	COMPANY PETITION (COMPANIES ACT)/26(ND)2010	ANIL KUMAR GARG VS SUKH NGAR BUILDCON PVT. LTD. AND ORS.	Application under any other provisions	10/2/2023	main case wrong for withdrawal	Vipul Ganda
46	25/01/2023	Interlocutory Application (I.B.C)	710102010202023	COMPANY PETITION IB (IBC)/419(PB)2018	ANIL KUMAR LIQUIDATOR VS PEARL VISION PVT. LTD.	Application under any other provisions- IBC	8/2/2023	page number 45,47-50,99-100,104-105,121-141, not clear page	CA ANIL KUMAR
47	25/01/2023	Interlocutory Application (I.B.C)	710102010352023	COMPANY PETITION IB (IBC)/607(PB)2020	MRS. PREM LATA MOHANTY VS MR. ABHIMANYU MITTAL	Sec 60(5)	9/2/2023	Pg-57 to 59 not clear	Anjaneya
48	25/01/2023	Interlocutory Application (I.B.C)	710102010192023	COMPANY PETITION IB (IBC)/438(PB)2018	ANIL KUMAR LIQUIDATOR VS PIXION MEDIA PVT. LTD.	Application under any other provisions- IBC	8/2/2023	45,47-50,95-114, not clear page	CA ANIL KUMAR
49	27/01/2023	Interlocutory Application (I.B.C)	710102010582023	COMPANY PETITION IB (IBC)/588(ND)2022	STATE BANK OF INDIA VS ABHILASHA AGGARWAL	Rule 11 of NCLT, 2016	10/2/2023	memo party wrong arrange	ARV CHAMBERS LAW
50	27/01/2023	Interlocutory Application (I.B.C)	710102010642023	COMPANY PETITION IB (IBC)/1887(ND)2019	RESHMA MITTAL VS RAMESH SHARMA	Sec 43(1) r/w Sec 44 (1)	8/2/2023	Old Vakalatnama Deleted	CA. Reshma Mittal
51	30/01/2023	Interlocutory Application (I.B.C)	710102011492023	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS PEBBLES PROLEASE PVT. LTD.	Application under any other provisions- IBC	8/2/2023	Revise the format of the application as discussed. Pg-25,27,28 not clear	NEERAJ KUMAR JAIN
52	30/01/2023	Interlocutory Application (I.B.C)	710102011612023	COMPANY PETITION IB (IBC)/723(ND)2020	PRAMOD KUMAR SHARMA RP (APPLICATION UNDER SECTION 66) VS SHAILENDRA AGARWAL	Sec 66(1)	10/2/2023	section wrong according your pdf affidavit and stamp paper address missed	Nilotpal Shyam
53	1/2/2023	Interlocutory Application (I.B.C)	710102012012023	COMPANY PETITION IB (IBC)/300(PB)2020	IIFL HOME FINANCE LIMITED VS AJIT GYANCHAND JAIN RESOLUTION PROFESSIONAL SARE GURUGRAM PRIVATE LIMITED	Sec 60(5)	8/2/2023	Page No. 54- 57, 77-79, True Copy Sign Missing and Page No. 300 Page cut and Page No. 346 Page Not clear and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Nishant
54	1/2/2023	Interlocutory Application (I.B.C)	710102012182023	COMPANY PETITION IB (IBC)/763(ND)2021	MR.HIMANSHU JAIN VS UNICAST AUTOTECH PRIVATE LIMITED	Sec 60(5)	6/2/2023	IB Not Mentioned in Main Case	Ekta Rai
55	2/2/2023	Interlocutory Application (I.B.C)	710102012592023	COMPANY PETITION IB (IBC)/204(ND)2019	RMY INDUSTRIES LLP VS APPLE INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	10/2/2023	memo party missing and need to sign every page in application and page number 18,41,43, not clear page	Omar Hoda
56	1/2/2023	Interlocutory Application (I.B.C)	710102012332023	COMPANY PETITION IB (IBC)/1423(ND)2018	NIKAMAL LIMITED VS WHOLLY JOY PRODUCTS PVT LTD	Sec 60(5)	6/2/2023	memo party missing	Pankaj
57	2/2/2023	Interlocutory Application (I.B.C)	710102012442023	COMPANY PETITION IB (IBC)/708(ND)2022	DEEPAK MITTAL VS WHOLLY JOY PRODUCTS PVT LTD	Application under any other provisions- IBC	6/2/2023	page number 1-3 not mention in index	CA. Reshma Mittal

58	1/2/2023	Interlocutory Application (I.B.C)	710102012392023	COMPANY PETITION IB (IBC)/723(ND)2020	APP U/S 30_APPROVAL FOR RESOLUTION PLAN VS WHOLLLY JOY PRODUCTS PVT LTD	Sec 30	6/2/2023	Counsel Detail Missing After master Index and Volume Wise Missing and Page No. 137 - 414 Double Pagation	Nilotpal Shyam
59	1/2/2023	Interlocutory Application (I.B.C)	710102012222023	COMPANY PETITION IB (IBC)/753(ND)2022	STATE BANK OF INDIA VS SMT SEEMA DHINGRA	Application under any other provisions- IBC	6/2/2023	Memo Party Missing and Section Wrong According your Index	ARV CHAMBERS LAW
60	1/2/2023	Interlocutory Application (I.B.C)	710102012292023	COMPANY PETITION IB (IBC)/304(ND)2022	URBTECH XAVIERS WELFARE SOCIETY VS MR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL OF OPULENT INFRADEVELOPERS PRIVATE LIMITED	Sec 60(5)	6/2/2023	Affidavit Back Date	Arvind Garg
61	1/2/2023	Interlocutory Application (I.B.C)	710102012312023	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEEP GOEL LIQUIDATOR ONE WORLD TRAVEL SOLUTIONS LTD VS MR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL OF OPULENT INFRADEVELOPERS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	6/2/2023	Page No. 65-129 True Copy Sign Missing in Annexures	Rajiv kumar
62	1/2/2023	Interlocutory Application (I.B.C)	710102012172023	COMPANY PETITION IB (IBC)/2260(ND)2019	LIST OF STAKEHOLDERS PR AM_SNS DIAGNOS VS MR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL OF OPULENT INFRADEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	6/2/2023	Payment Due Other Section	MOHD NAZIM KHAN
63	2/2/2023	Interlocutory Application (I.B.C)	710102012602023	COMPANY PETITION IB (IBC)/661(PB)2021	CANARA BANK VS M/S. VAYAM TECHNOLOGIES LIMITED	Rule 11 of NCLT, 2016	6/2/2023	13-18 not clear page and sign missing in application page and case type wrong	Ichchha Kalash
64	2/2/2023	Interlocutory Application (I.B.C)	710102012662023	COMPANY PETITION IB (IBC)/354(PB)2022	SAJJAN KUMAR DOKANIA VS M/S. VAYAM TECHNOLOGIES LIMITED	Application under any other provisions- IBC	6/2/2023	stamp paper missing and separate application	Sajjan
65	2/2/2023	Restoration Application (IBC)	710102012652023	COMPANY PETITION IB (IBC)/2559(ND)2019	RUDRA MERCANTILE PRIVATE LIMITED VS SWASTIK METAFORGE PRIVATE LIMITED	Sec 60(5)	6/2/2023	section wrong according your pdf and e-stamp paper missing and 11page not clear and welfare 25 rs. and court fee 1 rs. missing and true copy missing	Parul Agrawal

66	2/2/2023	Interlocutory Application (I.B.C)	710102012582023	COMPANY PETITION IB (IBC)/1344(PB)2018	EMPLOYEES PROVIDENT FUND ORGANISATION VS ALOK KUMAR AGGARWAL	Rule 11 of NCLT, 2016	6/2/2023	memo party missing and section wrong according your pdf	SAURABH
67	3/2/2023	Interlocutory Application (I.B.C)	710102012722023	COMPANY PETITION IB (IBC)/681(ND)2022	PRADEEP KUMAR KABRA INTERIM RESOLUTION PROFESSIONAL OF M/S. TECHNOFAB ENGINEERING LIMITED REGN. NO. IBB/IPA/001/IP-P01104/2017-2018/11790 VS ALOK KUMAR AGGARWAL	Application under any other provisions- IBC	7/2/2023	253-256 not clear page	RAVI RAGHUNATH
68	2/2/2023	Interlocutory Application (I.B.C)	710102012482023	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS SSK TRADING PVT LTD	Application under any other provisions- IBC	8/2/2023	wrong section and case type wrong, etc	REETESH
69	1/2/2023	Restoration Application (IBC)	710102012382023	COMPANY PETITION IB (IBC)/415(ND)2022	KARUR VYSYA BANK VS MAHDOOM BAWA BAHRUDEEN NOORUL AMEEN	Rule 11 of NCLT, 2016	6/2/2023	Page No. 12-14 Need to Typed Copy and Hand Written Not Allowed	shivam
70	3/2/2023	Interlocutory Application (I.B.C)	710102013022023	COMPANY PETITION IB (IBC)/464(ND)2019	AJAY KUMAR AGARWAL VS MAHDOOM BAWA BAHRUDEEN NOORUL AMEEN	Rule 11 of NCLT, 2016	7/2/2023	9-12,18,24, not clear page and page number 1-8 not mention in index	Ajay
71	6/2/2023	Interlocutory Application (I.B.C)	710102013542023	COMPANY PETITION IB (IBC)/121(ND)2022	BASE REALTORS PRIVATE LIMITED VS GRAND REALCON PRIVATE LIMITED	Application under any other provisions- IBC	10/2/2023	main case not link with application case type wrong affidavit and stamp paper not match	Abhishek Nahta
72	3/2/2023	Interlocutory Application (I.B.C)	710102012922023	COMPANY PETITION IB (IBC)/48(PB)2020	VEKAS KUMAR GARG VS ASHOK GOEL & ORS.	Application under any other provisions- IBC	7/2/2023	53-55 not clear page and true copy missing	Shivanshu Kumar
73	6/2/2023	Interlocutory Application (I.B.C)	710102013672023	COMPANY PETITION IB (IBC)/1626(PB)2019	HARISH TANEJA (APPLICATION FOR LIQUIDATION) VS ASHOK GOEL & ORS.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	8/2/2023	memo party missing	Harish
74	3/2/2023	Interlocutory Application (I.B.C)	710102012772023	COMPANY PETITION IB (IBC)/944(ND)2020	DEVINDER KUMAR VS ZUBERI FIBRES PRIVATE LIMITED	Regulation 33	7/2/2023	page number 31-32,35,37,62,65,127,132 , not clear page and double page numbering	ASHOK
75	3/2/2023	Company Application(Companies Act)	710102012762023	COMPANY PETITION (COMPANIES ACT)/206(ND)2021	HIMGIRI FINCAP VS HIMGIRI FINCAP	Section 271-272 of the company act 2013 - Govt body	7/2/2023	need to additional file	SHRIYA CHANDA
76	4/2/2023	Restoration Application (IBC)	710102013152023	COMPANY PETITION IB (IBC)/344(ND)2021	SHEELA SHARMA AND ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	7/2/2023	section wrong according your pdf and need to sign every page in application and applicant sign missing in prayer	Chaitanyashil
77	4/2/2023	Restoration Application (IBC)	710102013112023	COMPANY PETITION IB (IBC)/553(ND)2021	BURLINGTON FINANCE LIMITED VS ASIAN HOTELS (NORTH) LIMITED	Sec 60(5)	7/2/2023	section wrong according your pdf	CUSTOS

78	4/2/2023	Interlocutory Application (I.B.C)	710102013032023	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS M/S GANGA BUSINESS PRIVATE LIMITED	Application under any other provisions- IBC	7/2/2023	notary missing e-stamp paper and page number 29 not mention in index and 23-24 not clear page	DEEPA GUPTA
79	4/2/2023	Interlocutory Application (I.B.C)	710102013222023	COMPANY PETITION IB (IBC)/153(ND)2020	PARVEEN KUMAR ADLAKHA VS COMMITTEE OF CREDITORS (COC)	Application under any other provisions- IBC	7/2/2023	section wrong according your pdf and welfare missing	SANJAY JAIN
80	4/2/2023	Interlocutory Application (I.B.C)	710102013242023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VS AUDRA CONSULTANTS(INDIA) PRIVATE LIMITED	Sec 60(5)	7/2/2023	page number 73-74,87,145-146,164-167, not clear page	ABHISHEK
81	4/2/2023	Interlocutory Application (I.B.C)	710102013192023	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	7/2/2023	page number 25 not clear	RAJEEV
82	4/2/2023	Interlocutory Application (I.B.C)	710102013212023	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	7/2/2023	ticket not allowed mid on vakalatnama	RAJEEV
83	4/2/2023	Interlocutory Application (I.B.C)	710102013172023	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	7/2/2023	page number 26 not clear and double page numbering	RAJEEV
84	4/2/2023	Interlocutory Application (I.B.C)	710102013272023	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	7/2/2023	page number 25 page not clear and ticket not allowed mid on vakalatnama	RAJEEV
85	5/2/2023	Interlocutory Application (I.B.C)	710102013302023	COMPANY PETITION IB (IBC)/1529(ND)2019	SHOBHANA MITRA VS PRABHAKAR KUMAR	Sec 60(5)	7/2/2023	need to sign every page in application and stamp paper missing	Dhrubajit Saikia
86	5/2/2023	Interlocutory Application (I.B.C)	710102013292023	COMPANY PETITION IB (IBC)/1529(ND)2019	TARUNA MITRA VS PRABHAKAR KUMAR	Sec 60(5)	7/2/2023	ticket not allowed mid on vakalatnama and sign missing in application page and stamp paper missing	Dhrubajit Saikia
87	6/2/2023	Interlocutory Application (I.B.C)	710102013522023	COMPANY PETITION IB (IBC)/413(PB)2019	ANSHUMAN KAUSHIK VS PRABHAKAR KUMAR	Application under any other provisions- IBC	8/2/2023	section wrong according your pdf and date missing affidavit and memo party missing	SURAJ SHARMA
88	5/2/2023	Interlocutory Application (I.B.C)	710102013312023	COMPANY PETITION IB (IBC)/505(ND)2022	ASHOK KUMAR JALAN VS PRABHAKAR KUMAR	Application under any other provisions- IBC	8/2/2023	stamp paper missing and page number not mention after 7 page in index	Ravi
89	6/2/2023	Interlocutory Application (I.B.C)	710102013402023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Regulation 30, CIRP Regulations, 2016	8/2/2023	page number 57-64,67, cut page and 68-71 hindi page and memo party missing and volume wise index missing and 236,239, not clear page	Sanjay Kumar Singh

90	6/2/2023	Interlocutory Application (I.B.C)	710102013432023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Sec 66(1)	8/2/2023	due payment other section and section wrong and page number 59-66,69, cut page and 70-73 hindi page and page number 95-107 not clear page and true copy missing and welfare and court fee missing	Sanjay Kumar Singh
91	6/2/2023	Interlocutory Application (I.B.C)	710102013382023	COMPANY PETITION IB (IBC)/229(PB)2019	M/S. SHRIRAM TRANSPORT FINANCE CO. LTD. VS M/S TRANSPORT FINANCE COMPANY PVT LTD	Sec 60(5)	9/2/2023	welfare and court fee missing	Meenu Pandey
92	7/2/2023	Restoration Application (IBC)	710102013842023	COMPANY PETITION IB (IBC)/1565(PB)2018	JYOTI SACHDEVA & ORS VS ATUL KUMAR KANSAL	Sec 60(5)	9/2/2023	section wrong	PARMOD
93	4/2/2023	Interlocutory Application (I.B.C)	710102013182023	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	7/2/2023	page number 25 not clear page	RAJEEV
94	4/2/2023	Interlocutory Application (I.B.C)	710102013202023	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	7/2/2023	ticker not allowed mid on vakalatnama	RAJEEV
95	6/2/2023	Interlocutory Application (I.B.C)	710102013682023	COMPANY PETITION IB (IBC)/934(PB)2018	SHRUTI SHARMA VS PAWAN KUMAR GARG (ERP)	Sec 60(5)	8/2/2023	need to sign every page in application page and court fee missing	Ayush Gupta
96	6/2/2023	Interlocutory Application (I.B.C)	710102013742023	COMPANY PETITION IB (IBC)/64(PB)2017	STATE OF UTTAR PRADESH COMMERCIAL TAX DEPARTMENT VS SHILPI CABLE TECHNOLOGIES LIMITED	Sec 60(5)	8/2/2023	stamp paper missing and need to sign every page in application and true copy missing and 17-20 hindi page and page number 26, not clear page and welfare and court fee missing and page number missing after 29 page	Thakur Ankit
97	6/2/2023	Interlocutory Application (I.B.C)	710102013702023	COMPANY PETITION IB (IBC)/2590(ND)2019	UNION BANK OF INDIA VS SHILPI CABLE TECHNOLOGIES LIMITED	Sec 60(5)	8/2/2023	section wrong according your pdf and proof service missing	Prateek Kushwaha
98	6/2/2023	Interlocutory Application (I.B.C)	710102013782023	COMPANY PETITION IB (IBC)/571(PB)2021	BHARTIYA KAMGAR SENA VS SAPAN MOHAN GARG	Sec 60(5)	8/2/2023	page number 23 hindi page and 65-68,89-91 cut page and page number 79,95-100,not clear page and proof service missing	Anuj Tiwari
99	7/2/2023	Interlocutory Application (I.B.C)	710102013802023	COMPANY PETITION IB (IBC)/116(ND)2022	GNEX HOUSING PRIVATE LIMITED VS ORRIS PROJECTS PVT.LTD	Rule 11 of NCLT, 2016	9/2/2023	true copy missing and case type wrong	Akhil

100	6/2/2023	Interlocutory Application (I.B.C)	710102013642023	COMPANY PETITION IB (IBC)/244(ND)2017	UMESH GARG VS MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	Application under any other provisions- IBC	8/2/2023	welfare missing	MUKESH
101	6/2/2023	Interlocutory Application (I.B.C)	710102013772023	COMPANY PETITION IB (IBC)/731(PB)2018	SN SPACE DEVELOPERS PVT LTD VS PUNJ LLYOD LIMITED	Sec 60(5)	9/2/2023	page number 52,70,91-93,98-100,108,157-158,187-89,214-216,217-227,233-242, not clear page and ticket not allowed mid on vakalatnama	Dhruv Gupta
102	6/2/2023	Interlocutory Application (I.B.C)	710102013712023	COMPANY PETITION IB (IBC)/609(ND)2017	SRIJAN INFRA LLP VS DEPARTMENT OF TOWN & COUNTRY PLANNING HARYANA	Regulation 39(8), CIRP Regulations, 2016	7/2/2023	page number 18,52-53,56,68,79,90, not clear page and memo party missing and section wrong according your pdf and applicant sign missing in prayer	Ashwarya Sinha
103	6/2/2023	Interlocutory Application (I.B.C)	710102013762023	COMPANY PETITION IB (IBC)/505(ND)2022	ASHOK KUMAR JALAN VS DEPARTMENT OF TOWN & COUNTRY PLANNING HARYANA	Application under any other provisions- IBC	9/2/2023	memo party missing and e-stamp paper missing	ASHOK
104	7/2/2023	Interlocutory Application (I.B.C)	710102013882023	COMPANY PETITION IB (IBC)/379(ND)2020	RAMBARAN SINGH APEX PRIVATE LIMITED VS HARJI ENGINEERING WORK PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/2/2023	sign missing in application and due payment other section and contact to registry	sahil garg
105	7/2/2023	Interlocutory Application (I.B.C)	710102013902023	COMPANY PETITION IB (IBC)/375(PB)2018	MR GAGANDEEP SINGH MANAKTALA VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	9/2/2023	memo party missing	Vikas Kumar
106	7/2/2023	Interlocutory Application (I.B.C)	710102013982023	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS M/S ABW INFRASTRUCTURE LTD	Regulation 44(2), Liquidation process Regulation, 2016	9/2/2023	section wrong according your pdf	Prashant
107	7/2/2023	Interlocutory Application (I.B.C)	710102013992023	COMPANY PETITION IB (IBC)/1095(ND)2020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	22(3)a	9/2/2023	merge into one pdf	Desai
108	5/2/2023	Interlocutory Application (I.B.C)	710102013352023	COMPANY PETITION IB (IBC)/2057(ND)2019	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD (UNDER CIRP VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	Sec 12(2)	8/2/2023	section wrong and 36-37 not clear page	DEEPAK VINAYAK INGLE
109	5/2/2023	Interlocutory Application (I.B.C)	710102013322023	COMPANY PETITION IB (IBC)/505(ND)2022	ASHOK KUMAR JALAN VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	Application under any other provisions- IBC	8/2/2023	memo party missing and stamp paper missing	Ravi

110	6/2/2023	Interlocutory Application (I.B.C)	710102013422023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Sec 43(1) r/w Sec 44 (1)	8/2/2023	due payment other section and memo party missing and 56-63,66cut page and page number 67-70,92-94,not clear page and welfare and court fee missing	Sanjay Kumar Singh
111	6/2/2023	Company Application(Companies Act)	710102013472023	COMPANY PETITION (COMPANIES ACT)/110(ND)2009	ABNASH CHANDER MAHAJAN VS MOHAN KUMAR GARG	Rule 11 of NCLT	8/2/2023	memo party missing and section not mention in index	AYUSH
112	8/2/2023	Interlocutory Application (I.B.C)	710102014312023	COMPANY PETITION IB (IBC)/1112(ND)2018	ATUL KUMAR KANSAL VS SOMESH CHAUDHARY	19(2)	9/2/2023	due payment other section and 85,87-113,125,134-138,144-146,154-170, not clear page	Atul Kansal
113	8/2/2023	Interlocutory Application (I.B.C)	710102014322023	COMPANY PETITION IB (IBC)/139(ND)2021	KOTAK MAHINDRA PRIME LIMITED VS GAUTAM SINGHAL	Sec 60(5)	9/2/2023	page number missing after 9 page and page number 11 page missing	SIDDHARTH BAMBHA
114	8/2/2023	Interlocutory Application (I.B.C)	710102014402023	COMPANY PETITION IB (IBC)/72(ND)2022	TINA DUTT VS RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	Sec 60(5)	9/2/2023	52,64-69 not clear page and welfare and court fee missing and due payment other section	A Venayagam Balan
115	8/2/2023	Interlocutory Application (I.B.C)	710102014272023	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	9/2/2023	Section Not Mentioned in Index and Application	Iti Agarwal
116	9/2/2023	Restoration Application (IBC)	710102014752023	COMPANY PETITION IB (IBC)/221(ND)2022	VARUN VASHISHT VS MR. ASHOK KUMAR GUPTA & ANR.	Application under any other provisions- IBC	10/2/2023	court fee missing	Shashwat Anand
117	9/2/2023	Interlocutory Application (I.B.C)	710102014742023	COMPANY PETITION IB (IBC)/512(ND)2020	JAI PRAKASH RAWAT VS NARESH KUMAR	Sec 60(5)	10/2/2023	page number 14 ,27-30 not clear	PRATEEK
118	9/2/2023	Interlocutory Application (I.B.C)	710102014682023	COMPANY PETITION IB (IBC)/625(PB)2018	A I POTIA & CO VS SHREEDHAR MILK FOODS LTD	Sec 60(5)	10/2/2023	stamp paper missing and welfare and court fee missing	Shantanu
119	9/2/2023	Interlocutory Application (I.B.C)	710102014582023	COMPANY PETITION IB (IBC)/812(ND)2018	SH. SUSHEEL KUMAR GUPTA LIQUIDATOR VS SHREEDHAR MILK FOODS LTD	Regulation 44(2), Liquidation process Regulation, 2016	10/2/2023	section wrong according your pdf	PARTHO
120	9/2/2023	Interlocutory Application (I.B.C)	710102014502023	COMPANY PETITION IB (IBC)/1342(ND)2018	MAHESH BANSAL RESOLUTION PROFESSIONAL VS OFFICE OF DEPUTY COMMISSIONER OF INCOME TAX	Application under any other provisions- IBC	10/2/2023	106-111,120-123,130-133 hindi page	ABHISHEK
121	9/2/2023	Interlocutory Application (I.B.C)	710102014832023	COMPANY PETITION IB (IBC)/17(ND)2019	ARABIND KUMAR PANDEY VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	10/2/2023	page number 34,36,40, not clear page	Kumar Mihir
122	9/2/2023	Interlocutory Application (I.B.C)	710102014862023	COMPANY PETITION IB (IBC)/191(ND)2021	SHERA ENERGY PRIVATE LIMITED VS KOTSONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/2/2023	section wrong according your pdf and memo party missing	Susshil Daga
123	9/2/2023	Interlocutory Application (I.B.C)	710102014852023	COMPANY PETITION IB (IBC)/664(ND)2021	ARVIND MITTAL VS KOTSONS PRIVATE LIMITED	Application under any other provisions- IBC	10/2/2023	section not mention in index	Atul Bhatia

124	8/2/2023	Interlocutory Application (I.B.C)	710102014102023	COMPANY PETITION IB (IBC)/706(ND)2022	DEEPAK MITTAL VS KOTSONS PRIVATE LIMITED	Application under any other provisions- IBC	10/2/2023	double page numbering	CA. Reshma Mittal
125	8/2/2023	Interlocutory Application (I.B.C)	710102014182023	COMPANY PETITION IB (IBC)/798(ND)2022	ANIL KUMAR GUPTA VS KOTSONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/2/2023	main case wrong	KARAN
126	18/08/2022	Company Petition IB (IBC)	710102066922022		INDIAN BANK THROUGH KUNWAR JEETENDRA SINGH VS ARUN SINGH @ARUN KUMAR	Section 95(1)	8/2/2023	Please upload DD details.	Tarun
127	22/08/2022	Company Petition IB (IBC)	710102067832022		INDIAN BANK THR KUNWAR JEETENDRA SINGH VS ROHIT SINGH	Section 95(1)	8/2/2023	Please upload DD details.	Tarun
128	18/08/2022	Company Petition IB (IBC)	710102066852022		INDIAN BANK THORUGH KUNWAR JEETENDRA SINGH VS BRIJESH KUMARI	Section 95(1)	8/2/2023	Please upload DD details.	Tarun
129	7/12/2022	Company Petition IB (IBC)	710102101012022		AVON CONTAINNERS PRIVATE LIMITED VS AIR VISION INDIA PRIVATE LIMITED	IBC Under Sec 9	8/2/2023	counsel detail missed in every index, page:51, 53, 133, 381, (typed copy required) not clear, page:195-197 missed, etc,&quot; contact to registry&quot;ot;	Tarun
130	13/12/2022	Company Petition IB (IBC)	710102102972022		L&T FINANCE LIMITED VS NITISH KUMAR ARORA	Section 95(1)	8/2/2023	page:435-466 double page numbering, page:547 not clear, 3rs court fee missed on both vakalatnama, etc	Wamika
131	21/12/2022	Company Petition IB (IBC)	710102105612022		ANAND DEV & ORS VS SHUBHKAMNA BUILDWELL & ESTATES PRIVATELIMITED	IBC under Sec 7	6/2/2023	page:389,affidavit notary missed, page:381 double page numbering, page numbering wrong arrange after 399, etc pages not clear,	Ninad Dogra
132	25/12/2022	Company Petition IB (IBC)	710102106912022		NBCC ENVIRONMENT ENGINEERING LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	6/2/2023	counsel details with sign missed in index,	Varun
133	30/12/2022	CA(A) Merger and Amalgamation(Comp anies Act)	710102108052022		ELENTEC INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sub-section (I) of section 230	8/2/2023	Pgs not clear 124 to 126,139,140,188,198,200 to 203,208,210,214, volume 3 wrong index annex , company master data missed	Afnaan

134	3/1/2023	Company Petition (Companies Act)	710102000732023		ROHIT TEWARI VS WINFORT SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/2/2023	Remove application section 242(4) from dms, application can file when main petition will approved	Laksh Khanna
135	12/1/2023	Intervention Petition (IBC)	710102003982023		SATYAJEET PANDA VS ANS APARTMENTS PRIVATE LIMITED	Sec 60(5)	7/2/2023	tc not approved, proper true copy certified on every pages of annexure, etc	Akhilak
136	17/01/2023	Company Petition IB (IBC)	710102007602023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS RAMAKANT UPADHYAY	Section 95(1)	8/2/2023	deponent sign missed page:37-38,	Harish Taneja
137	17/01/2023	Company Petition IB (IBC)	710102007612023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS SMT. SHAILENDRA UPADHYAY	Section 95(1)	8/2/2023	deponent sign missed page:37-38,	Harish Taneja
138	17/01/2023	Company Petition IB (IBC)	710102007622023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS SHRI VIPUL KANT UPADHYAY	Section 95(1)	8/2/2023		Harish Taneja
139	17/01/2023	Company Petition IB (IBC)	710102007642023		SIDBI VS SMT PARUL UPADHAY	Section 95(1)	8/2/2023	deponent sign missed page:46-47,	Harish Taneja
140	18/01/2023	Company Petition IB (IBC)	710102007982023		STATE BANK OF INDIA VS NIPMAN FASTENER INDUSTRIES PRIVATELIMITED	IBC under Sec 7	8/2/2023	page:280,283, not clear, etc	Irfan Ahmed
141	19/01/2023	Company Petition IB (IBC)	710102008162023		VIJENDER KUMAR JAIN VS MAGIC INFO SOLUTIONS PRIVATE LIMITED.	IBC under Sec 7	8/2/2023	brief of synopsis and list of dates and events missed, etc	MOHIT NANDWANI
142	20/01/2023	Company Petition IB (IBC)	710102008822023		VARDHMAN YARNS AND THREADS LIMITED VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	6/2/2023	master index missed in volume 1, page:87, 89, 91, 93, 95, 97, 99, 101, 103, 111, 115, 183, 185, 187, 189, 191, 193, 195, 197, 199, 201, 203, 205, 207, 209, 211, 213, 215, 217, 219, 221, 223, (all invoices not clear contact to registry,) etc	Newton Law Chambers

143	24/01/2023	Company Appeal(Companies Act)	710102010052023		VARDHMAN YARNS AND THREADS LIMITED VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Sec 252 (3)	9/2/2023	Master index missed, memo of parties/synopsis/list of dates &&& events missed, no serial no on annexures, supporting affidavit missed with e stamp, vakaltama missed, Roc &&& income tax advance service missed, kindly merge in one pdf after that upload the petition, true copy sign missed in annexures,	KISHANKUMAR GUPTA
144	30/01/2023	Company Petition (Companies Act)	710102011692023		UPPAL HOUSING PRIVATE LIMITED VS UMANG NOIDA SEZ PRIVATE LIMITED	Sec. 242(4)	6/2/2023	Fees missed of sections 97,98,99, pgs not clear 58 to 87,155 to 207,225,227,276 to 294,pgs in hindi 153,154, vakaltnama missed,company master data missed of respondent	KNM & Partners
145	31/01/2023	CA(A) Merger and Amalgamation(Companies Act)	710102011792023		TRIDEV MINERALS PRIVATE LIMITED VS TRIPUND MINERALS PRIVATE LIMITED	Sec. 230-232, Sec 234	6/2/2023	Incomplete documents uploaded	NAVEEN SHREE PANDEY
146	31/01/2023	Transfer Petition (IBC)	710102011882023		KONERU GANDHI VS M/S. NRI POWER & INFRA CORPORATION PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	6/2/2023	page:153, 184, 285, 409, 446-448, 478, not clear, etc	Swapnil Gupta
147	31/01/2023	Company Petition IB (IBC)	710102011832023		KRSNA HOME PRODUCTS PRIVATE LIMITED VS M/S. NRI POWER & INFRA CORPORATION PRIVATE LIMITED	IBC Under Sec 10	6/2/2023	page:105-109 not clear, etc	Alok
148	31/01/2023	Company Petition IB (IBC)	710102011862023		IL&FS FINANCIAL SERVICES LIMITED VS SARANG WADHWAN	Section 95(1)	8/2/2023	page:111-219, 231-235, 248-257, Hindi, page:163-165, 171-172, 215-218, 278, 309-317, not clear, etc	ARGUS PARTNERS
149	31/01/2023	Company Petition IB (IBC)	710102011852023		IL&FS FINANCIAL SERVICES LIMITED VS RAKESH WADHWAN	Section 95(1)	8/2/2023	page:110,163-165, 171-172, 219, 231-235, 248-257, hindi, page: 215-218, 278, 309-317, not clear, etc	ARGUS PARTNERS

150	31/01/2023	Company Petition (Companies Act)	710102011912023		SANJEEV DHINGRA VS DHINGRA PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/2/2023	Pgs in hindi 126,128,136,138,139,142,145,151, remove both application of section 244 &&& exemption from petition, MoA &&& AoA missed of respondent proof of service missing	Sujoy
151	31/01/2023	CA(A) Merger and Amalgamation(Comp anies Act)	710102011952023		LEISURE CORP PRIVATE LIMITED VS DHINGRA PROPERTIES PRIVATE LIMITED	Sec. 230-232, Sec 234	6/2/2023	Pgs cut 136 to 141,148,151,152,425, small font 444 to 447, valuation report missed	Sanjeev Jain
152	31/01/2023	CP(AA) Merger and Amalgamation(Comp anies Act)	710102011902023		URJA CAPITAL PRIVATE LIMITED VS DHINGRA PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2023	Wrong case type select, link 2nd motion with 1st motion,	MUKESH SUKHIJA
153	31/01/2023	Company Petition (Companies Act)	710102011892023		MR.SHALENDRA MALHOTRA VS CASTLERED INTERNET PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/2/2023	Pgs not clear 70,75,140,162 small font 160, 25rs welfare and 3rs court fees missed in vakaltnama	R N Karanjawala
154	1/2/2023	Company Appeal(Companies Act)	710102012152023		MR.SHALENDRA MALHOTRA VS CASTLERED INTERNET PRIVATE LIMITED	Sec 252 (3) - By Government Body	7/2/2023	Wrong section select,serial no missed on top of 5 pgs,council detail and sign missed in index,synopsis missed, merge in one pdf after that upload the petition	deepti grover khanna
155	1/2/2023	Company Petition (Companies Act)	710102012342023		VANDANA AGARWAL VS SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/2/2023	Fees missed of section 242,244, pgs in hindi 55,56, pgs not clear 128, serve the petition to all respondent	Shivam
156	2/2/2023	CP(AA) Merger and Amalgamation(Comp anies Act)	710102012732023		K AND I FASHIONS PRIVATE LIMITED VS SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/2/2023	Wrong case type select, pgs not clear 90 to 98,108 to 120,163 to 166,168 to 172,178 volume 2 separate index missed,	Palash Singhai
157	2/2/2023	CP(AA) Merger and Amalgamation(Comp anies Act)	710102012672023		PYRITE MARKETING PRIVATE LIMITED VS SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/2/2023	Two case no mentioned on cover pgs, pgs not clear 44 to 46,53 to 66,75 to 95,98 to 100, 123 to 137	Avinash Kaur

158	1/2/2023	Company Appeal(Companies Act)	710102012272023		PYRITE MARKETING PRIVATE LIMITED VS SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec 252 (1)	7/2/2023	Master index missed, memo of parties/synopsis/list of dates &&& events missed, e stamp missed with supporting affidavit, no serial no on annexure, kindly upload systematically	VIVEK KUMAR
159	2/2/2023	CA(A) Merger and Amalgamation(Companies Act)	710102012462023		SENTINELS SECURITY PRIVATE LIMITED VS BOSIKA HOLDINGS PRIVATE LIMITED	Sec. 230-232, Sec 234	7/2/2023	Pgs not clear 70, true copy sign missed in annexure, e stamps missed with all consent affidavit &&& notarize it,pgs missed 368 to 392, remove index after pg no 395 and make it continue,separate index missed of vol-3, 25rs welfare missed in vakaltnama	Deepak Kumar
160	2/2/2023	Company Petition (Companies Act)	710102012522023		KRISHAN KUMAR BHARGAVA VS RAKESH KUMAR BHARGAVA	Sec. 241(1),Sec. 242(4)	8/2/2023	Mentioned respondent no 2 as a respondent no 1 in technically &&& hard copy, pgs not clear 91,101,105 to 107,116 to 118,138,206,217 to 220,226,227,365,418 to 420,444 to 456 pg no 103 missed, pgs cur 136, advance service missed	Kumar Anurag
161	2/2/2023	Company Petition IB (IBC)	710102012532023		C B M INDUSTRIE PRIVATE LIMITED VS RAMBO ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	8/2/2023	volume wise index missed, remove double numbering on every pages of pdf , etc contact to registry,	Kartik
162	3/2/2023	Company Petition IB (IBC)	710102012742023		STATE BANK OF INDIA VS SHRI NARESH KUMAR GUPTA	Section 95(1)	8/2/2023	counsel sign missed in index, page:15-39 remove double page numbering, page:57, 70-92, 95, 268, not clear, page:352 notary missed, 3rs court fee missed, etc	Jai Mohan
163	2/2/2023	Company Petition IB (IBC)	710102012642023		ARTISAN SPIRITS PRIVATE LIMITED VS INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	8/2/2023	all document merge in 1 pdf and 1 proof of service (pdf merge contact to registry)	DHARMESH KOTADIA

164	3/2/2023	Company Petition IB (IBC)	710102013002023		WILLIS LEASE FINANCE CORPORATION VS SPICEJET LIMITED	IBC Under Sec 9	9/2/2023	page:1490, 1496, 1499, 1502, cut, page:1518-1894, not clear, Vakaltnama sign missed, 25rs advocate welfare and 3rs court fee missed, etc contact to registry, etc	RAGHAV CHADHA
165	3/2/2023	Company Petition (Companies Act)	710102012792023		SUMIT GUPTA VS REGISTRAR OF COMPANIES (NCT OF DELHI)	Rule 11 of NCLT	9/2/2023	Wrong case type select,main case no missed on cover pgs, synopsis/list of dates &&& events missed	Alok
166	5/2/2023	Company Petition IB (IBC)	710102013282023		CORREO MARKETINGS PVT. LTD. VS ELEGANT I T SOLUTIONS PVT LTD	IBC under Sec 7	9/2/2023	page:62 cut,	Pankaj
167	3/2/2023	Company Petition (Companies Act)	710102012872023		RAMDHAN DHIMAN VS NOIDA LAMINATORS PRIVATE LIMITED	Sec 241 (2)	9/2/2023	Fees missed of section 241/242 ,pgs in hindi 136 to 139,146 to 156,222 to 225 pgs not clear 142,25rs welfare missed in vakaltnama	Amitabh
168	3/2/2023	CA(A) Merger and Amalgamation(Comp anies Act)	710102012812023		NIBRUTI SAMAL VS NOIDA LAMINATORS PRIVATE LIMITED	Application under any other provisions	8/2/2023	Wrong case type select	NIBRUTI SAMAL
169	4/2/2023	Intervention Petition (IBC)	710102013082023		SHAHNAWAZ SHAFI VS GAYATRI HOSPITALITY AND REALCON LIMITED	Sec 60(5)	8/2/2023	25rs advocate welfare missed, 3rs court fee missed, court fee has been misplaced (paste on blank side of vakalatnama)etc	Om Pal
170	4/2/2023	Contempt Petition (IBC)	710102013162023		ANIL KUMAR JAIN VS UNION BANK OF INDIA	Rule 11 of NCLT, 2016	8/2/2023	wrong section and case type wrong, etc	ANIL KUMAR JAIN
171	4/2/2023	Company Petition (Companies Act)	710102013142023		ASHOK KUMAR JAIN VS SH. MANOJ KUMAR GUPTA	Sec. 241(1),Sec. 242(4)	9/2/2023	Pgs not clear 97,106,110,114,376,377,385,421 to 429,439, annex respondent MoA &&& AoA and company master data, pg no 584,585 missed	MOHIT CHAUDHARY
172	3/2/2023	Company Petition (Companies Act)	710102012892023		RAMDHAN DHIMAN VS NOIDA LAMINATORS PRIVATE LIMITED	Sec. 241(1)	8/2/2023	section 240 wrong mention, mention 241,section 242 fees missed,pgs in hindi 136 to 139,146 to 156,222 to 225 pgs not clear 142,25rs welfare missed in vakaltnama	Amitabh

173	3/2/2023	Contempt Petition (IBC)	710102012982023		EMPEROS INFRASTRUCTURE PVT LTD VS EARTHCON INFRACON PVT. LTD	Application under any other provisions- IBC	8/2/2023	page:71 not clear, wrong section technically and pdf also, contempt petition ibc in under rule 11 of nclt and for other section under read with tag, etc	M.S.Vishnu Sankar
174	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
175	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
176	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
177	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
178	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
179	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
180	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
181	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
182	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
183	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip

184	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
185	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
186	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
187	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
188	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
189	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
190	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP

191	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
192	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
193	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
194	9/2/2023	0710102091802021(N o.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
195	9/2/2023	0710102091802021(N o.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
196	9/2/2023	0710102091802021(N o.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
197	9/2/2023	0710102090252022(N o.of Docs 2)	0710102090252022/2	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	11/2/2023	Index Missing	Mohit0227
198	9/2/2023	0710102090252022(N o.of Docs 2)	0710102090252022/2	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	11/2/2023	Index Missing	Mohit0227

199	10/2/2023	0710102079462022(N o.of Docs 1)	0710102079462022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2022	HARITA FEHRER LIMITED	Sec. 230-232, Sec 234	11/2/2023	Main Case number msising, Pagination msising after Page 19 according to PDF	CACSINDIA
200	10/2/2023	0710102079462022(N o.of Docs 1)	0710102079462022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2022	HARITA FEHRER LIMITED	Sec. 230-232, Sec 234	11/2/2023	Main Case number msising, Pagination msising after Page 19 according to PDF	CACSINDIA
201	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
202	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
203	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
204	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
205	22-08-2022	0710102067822022(N o.of Docs 0)	0710102067822022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/104(ND)2022	SHARPLINE NETWORK PRIVATE LIMITED	Sec. 230-232, Sec 234	11/2/2023	Page No. 1-5 True Copy Sign Missing	

206	8/2/2023	0710102003472023(N o.of Docs 2)	0710102003472023/3	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2023	VINEET AGGARWAL VSHINDON MERCANTILE LIMITED	Application under any other provisions- IBC	11/2/2023	Please attach Court last order in Memo of parties document, Vakalatnama will be filed in separate miscellaneous diary number	vineetagarwal
207	8/2/2023	0710102003482023(N o.of Docs 1)	0710102003482023/3	INTERLOCUTORY APPLICATION (I.B.C)/571(ND)2023	VINEET AGGARWAL VSSYGNIFIC CORPORATE SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	11/2/2023	Index msising, Welfare Fee stamp msising in Vakalatnama	vineetagarwal
208	8/2/2023	0710102007172023(N o.of Docs 2)	0710102007172023/1	COMPANY APPLICATION(COMPANIES ACT)/21(ND)2023	AMTEK METAL & MINING LIMITED & ORS	Rule 11 of NCLT	11/2/2023	True Copy sign msising in Pages 30 to 60 according to PDF	Anirudh Das
209	9/2/2023	0710102092342022(N o.of Docs 1)	0710102092342022/1	INTERLOCUTORY APPLICATION (I.B.C)/6032(ND)2022	RAKESH KUMAR JINDAL (RP) VS. SHYAM SEHGAL & OTHERS	19(2)	11/2/2023	page No. Missing in PDF According your Index	advraj1980
210	9/2/2023	0710102005042022(N o.of Docs 2)	0710102005042022/8	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	11/2/2023	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	deva.chauhan
211	9/2/2023	0710102061812022(N o.of Docs 6)	0710102061812022/4	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	11/2/2023	Wrongly Filed Please Choose Current Location	Advocate Abhas
212	9/2/2023	0710102091802021(N o.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
213	9/2/2023	0710102091802021(N o.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
214	9/2/2023	0710102091802021(N o.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
215	9/2/2023	0710102091802021(N o.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha

216	9/2/2023	0710102091802021(N o.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
217	9/2/2023	0710102091802021(N o.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
218	9/2/2023	0710102090252022(N o.of Docs 2)	0710102090252022/2	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	11/2/2023	Index Missing	Mohit0227
219	9/2/2023	0710102090252022(N o.of Docs 2)	0710102090252022/2	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	11/2/2023	Index Missing	Mohit0227
220	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
221	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
222	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP

223	9/2/2023	0710102074662022(N o.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	11/2/2023	Pagination Wrong According in PDF your Index	AKR ADVISORS LLP
224	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
225	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
226	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
227	9/2/2023	0710102103832022(N o.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	Vakalatnama and Reply Separately Filed and Pagination Wrong in PDF	Rashmip
228	9/2/2023	0710102103832022(N o.of Docs 1)	0710102103832022/7	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	page No. Missing in PDF According your Index	Rashmip
229	9/2/2023	0710102103832022(N o.of Docs 1)	0710102103832022/7	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	page No. Missing in PDF According your Index	Rashmip
230	9/2/2023	0710102089012022(N o.of Docs 2)	0710102089012022/2	COMPANY PETITION IB (IBC)/797(ND)2022	LAXMI NARAIN MITTAL PROPRIETOR MITTAL PAPERS VS. ARAVALI PRINTERS AND PUBLISHERS PRIVATELIMITED	IBC Under Sec 9	11/2/2023	Page No. 20-23, 29, True copy Sign Missing	zainkhan
231	9/2/2023	0710102103832022(N o.of Docs 1)	0710102103832022/7	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	page No. Missing in PDF According your Index	Rashmip
232	9/2/2023	0710102103832022(N o.of Docs 1)	0710102103832022/7	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	11/2/2023	page No. Missing in PDF According your Index	Rashmip
233	10/2/2023	0710102079462022(N o.of Docs 1)	0710102079462022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2022	HARITA FEHRER LIMITED	Sec. 230-232, Sec 234	11/2/2023	Main Case number msising, Pagination msising after Page 19 according to PDF	CACSINDIA
234	10/2/2023	0710102079462022(N o.of Docs 1)	0710102079462022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2022	HARITA FEHRER LIMITED	Sec. 230-232, Sec 234	11/2/2023	Main Case number msising, Pagination msising after Page 19 according to PDF	CACSINDIA

235	9/2/2023	0710200400522012(N o.of Docs 6)	0710200400522012/3	COMPANY PETITION (COMPANIES ACT)/109(ND)2012	RAJESH SHAMA VS M/S FLORA CONTINENTAL LTD.	Application under any other provisions	11/2/2023	Separately Filed With Order	khanamirzafar
236	8/2/2023	0710102003482023(N o.of Docs 1)	0710102003482023/2	INTERLOCUTORY APPLICATION (I.B.C)/571(ND)2023	VINEET AGGARWAL VSSYGNIFIC CORPORATE SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	11/2/2023	Index msising, Welfare Fee stamp msising in Vakalatnama	vineetagarwal
237	8/2/2023	0710102001832023(N o.of Docs 1)	0710102001832023/1	INTERLOCUTORY APPLICATION (I.B.C)/390(ND)2023	ADITYA KUMAR VS. LI DIGITAL PAYMENTS PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11/2/2023	Index msising, Pagation msising, True Copy sign msising in the document, Some pages are Handwritten	arnavkumar
238	9/2/2023	0710102000642023(N o.of Docs 2)	0710102000642023/1	INTERLOCUTORY APPLICATION (I.B.C)/51(ND)2023	DEEPAK KHANNA VS. EARTH INFRASTRUCTURE S LTD.	Sec 60(5)	11/2/2023	True Copy sign msising in Pages 58 to 113 according to PDF	associate.amc
239	11/1/2023	0710102009312022(N o.of Docs 2)	0710102009312022/7	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	11/2/2023	Affidavit Back date, Affidavit verification wrong	tanupriyagupta
240	11/1/2023	0710102009312022(N o.of Docs 2)	0710102009312022/7	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	11/2/2023	Affidavit Back date, Affidavit verification wrong	tanupriyagupta
241	11/1/2023	0710102009312022(N o.of Docs 2)	0710102009312022/7	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	11/2/2023	Affidavit Back date, Affidavit verification wrong	tanupriyagupta
242	11/1/2023	0710102009312022(N o.of Docs 2)	0710102009312022/7	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	11/2/2023	Affidavit Back date, Affidavit verification wrong	tanupriyagupta
243	11/11/2022	0710102093482022(N o.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	10/2/2023	Vakalatnama and Proof of service mentioned in Index will not be like this;proof of service will be mentioned after the Vakalatnama in Index, One advocate sign msising in Vakalatnama	

244	11/11/2022	0710102093482022(N o.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	10/2/2023	Vakalatnama and Proof of service mentioned in Index will not be like this;proof of service will be mentioned after the Vakalatnama in Index, One advocate sign msising in Vakalatnama	
245	10/2/2023	0710102049962022(N o.of Docs 2)	0710102049962022/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2022	SAMBHAV CONSTRUCTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/2/2023	Pages 14 to 22, 24 to 26 according to PDF Not CLear	naresh@gmail.com
246	11/11/2022	0710102093482022(N o.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	10/2/2023	Vakalatnama and Proof of service mentioned in Index will not be like this;proof of service will be mentioned after the Vakalatnama in Index, One advocate sign msising in Vakalatnama	
247	11/11/2022	0710102093482022(N o.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	10/2/2023	Vakalatnama and Proof of service mentioned in Index will not be like this;proof of service will be mentioned after the Vakalatnama in Index, One advocate sign msising in Vakalatnama	
248	11/11/2022	0710102093482022(N o.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	10/2/2023	Vakalatnama and Proof of service mentioned in Index will not be like this;proof of service will be mentioned after the Vakalatnama in Index, One advocate sign msising in Vakalatnama	
249	11/11/2022	0710102093482022(N o.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	10/2/2023	Vakalatnama and Proof of service mentioned in Index will not be like this;proof of service will be mentioned after the Vakalatnama in Index, One advocate sign msising in Vakalatnama	

250	11/11/2022	0710102093482022(N o.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	10/2/2023	Vakalatnama and Proof of service mentioned in Index will not be like this;proof of service will be mentioned after the Vakalatnama in Index, One advocate sign msising in Vakalatnama	
251	11/11/2022	0710102093482022(N o.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	10/2/2023	Vakalatnama and Proof of service mentioned in Index will not be like this;proof of service will be mentioned after the Vakalatnama in Index, One advocate sign msising in Vakalatnama	
252	27-12-2022	0710102107192022(N o.of Docs 0)	0710102107192022/1	INTERLOCUTORY APPLICATION (I.B.C)/91(ND)2023	REGIONAL PF COMMISSIONER GURGAON VSFERNAS CONSTRUCTION INDIA PRIVATE LIMITED	Sec 60(5)	10/2/2023	Notary msising in E-stamp	
253	11/11/2022	0710102093482022(N o.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	10/2/2023	Vakalatnama and Proof of service mentioned in Index will not be like this;proof of service will be mentioned after the Vakalatnama in Index, One advocate sign msising in Vakalatnama	
254	13-09-2022	0710102074742022(N o.of Docs 0)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	9/2/2023	Counsel Detail Incomplete After Index and Pagination Wrong According your Index	
255	6/2/2023	0710102071742021(N o.of Docs 2)	0710102071742021/11	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	9/2/2023	Index Missing	nitin2020

256	6/2/2023	0710102071742021(N o.of Docs 2)	0710102071742021/11	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	9/2/2023	Index Missing	nitin2020
257	30-11-2022	0710102099222022(N o.of Docs 0)	0710102099222022/3	COMPANY PETITION (COMPANIES ACT)/218(ND)2022	SAURABH BABBAR VS. RANJANA OVERSEAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/2/2023	Page No. Missing in PDF According your Index	
258	7/2/2023	0710102089142022(N o.of Docs 2)	0710102089142022/2	COMPANY PETITION IB (IBC)/812(ND)2022	AKZO NOBEL INDIA LIMITED VS. STAN CARS PRIVATE LIMITED	IBC under Sec 7	9/2/2023	Pages 43,44,45,47 according to PDF Not Clear	vishalganda
259	7/2/2023	0710102088702021(N o.of Docs 2)	0710102088702021/6	INTERLOCUTORY APPLICATION (I.B.C)/5671(ND)2021	MR. YOGESH SETHI VS. PUNJAB NATIONAL BANK	Rule 11 of NCLT, 2016	9/2/2023	Date msising in Vakalatnama	snslegal
260	17-11-2022	0710102094962022(N o.of Docs 0)	0710102094962022/1	COMPANY PETITION IB (IBC)/851(ND)2022	SNAP FINSERV PRIVATE LIMITED	IBC Section 59	9/2/2023	Order Copy Missed and Page No. Missing in PDF According your Index	
261	19-01-2023	0710102099222022(N o.of Docs 2)	0710102099222022/2	COMPANY PETITION (COMPANIES ACT)/218(ND)2022	SAURABH BABBAR VS. RANJANA OVERSEAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/2/2023	Page No. 79-81 Page Not Clear	ayushbhatia
262	19-01-2023	0710102099222022(N o.of Docs 2)	0710102099222022/2	COMPANY PETITION (COMPANIES ACT)/218(ND)2022	SAURABH BABBAR VS. RANJANA OVERSEAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/2/2023	Page No. 79-81 Page Not Clear	ayushbhatia
263	26-08-2022	0710102069422022(N o.of Docs 0)	0710102069422022/2	COMPANY PETITION IB (IBC)/735(ND)2022	SAMRAT VIDEO VISION PRIVATE LIMITED	IBC Section 59	9/2/2023	True Copy sign msising in Pages 7 to 20 according to PDF	
264	3/2/2023	0710200000932015(N o.of Docs 12)	0710200000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	9/2/2023	Order Not Open Technical Error Please Upload Once Again and Order Upload First In Application and Petition	AdvVijeta
265	3/2/2023	0710200000932015(N o.of Docs 12)	0710200000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	9/2/2023	Order Not Open Technical Error Please Upload Once Again and Order Upload First In Application and Petition	AdvVijeta
266	8/2/2023	0710120011572018(N o.of Docs 2)	0710120011572018/6	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT LTD	Application under any other provisions	9/2/2023	Counsel Detail Missing in Written Submission	himanshutyagicoh t
267	30-11-2022	0710102099222022(N o.of Docs 0)	0710102099222022/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2022	SAURABH BABBAR VS. RANJANA OVERSEAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/2/2023	Page No. Missing in PDF According your Index	
268	26-07-2018	0710102448572018(N o.of Docs 0)	0710102448572018/30	COMPANY PETITION IB (IBC)/922(PB)2018	STATE BANK OF INDIA VS M/S ADVANCE SURFACTANTS INDIA LIMITED	IBC under Sec 7	9/2/2023	Page No. Missing in PDF According your Index	

269	23-03-2022	0710102021812022(N o.of Docs 0)	0710102021812022/1	COMPANY APPLICATION (COMPANIES ACT)/106(ND)2022	ANKUR GOEL VS. ANKUR GOEL	Application under any other provisions ,Rule 11 of NCLT	9/2/2023	Sign msising in Pages 1 to 26 according to PDF, True Copy sign msising in Pages 43 to last page, Page numbers of reply document not matching with the Index Page numbers, Vakalatnama msising in Reply document	
270	19-01-2023	0710102099222022(N o.of Docs 2)	0710102099222022/2	COMPANY PETITION (COMPANIES ACT)/218(ND)2022	SAURABH BABBAR VS. RANJANA OVERSEAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/2/2023	Page No. 79-81 Page Not Clear	ayushbhatia
271	19-01-2023	0710102099222022(N o.of Docs 2)	0710102099222022/2	COMPANY PETITION (COMPANIES ACT)/218(ND)2022	SAURABH BABBAR VS. RANJANA OVERSEAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/2/2023	Page No. 79-81 Page Not Clear	ayushbhatia
272	18-09-2022	0710102076252022(N o.of Docs 0)	0710102076252022/2	INTERLOCUTORY APPLICATION (I.B.C)/4549(ND)2022	NILESH SHARMA VS. RAVI KANT JOSHI & ORS	Sec 66(1)	9/2/2023	Sign misisng in Pages 1 to 10 according to PDF, Three E-stamps missing, One rupee Court Fee stamp msising in All the three Vakalatnamas, Five rupees Welfare Fee stamp missing in 3rd Vakalatnama	
273	7/2/2023	0710102088392021(N o.of Docs 2)	0710102088392021/7	INTERLOCUTORY APPLICATION (I.B.C)/5623(PB)2021	NARENDER KUMAR SHARMA VS. POWER INFRA CONSORTIUM THROUGH ITS AUTHORIZED SIGNATORY MS. MONA VIJ	Sec 30	9/2/2023	One rupee COurt Fee stamp msising in Vakalatnama	sumitbindal1490
274	13-09-2022	0710102074742022(N o.of Docs 0)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	9/2/2023	Counsel Detail Incomplete After Index and Pagination Wrong According your Index	
275	13-09-2022	0710102074742022(N o.of Docs 0)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	9/2/2023	Counsel Detail Incomplete After Index and Pagination Wrong According your Index	

276	13-09-2022	0710102074742022(N o.of Docs 0)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	9/2/2023	Counsel Detail Incomplete After Index and Pagination Wrong According your Index	
277	27-10-2022	0710102088842022(N o.of Docs 0)	0710102088842022/4	INTERLOCUTORY APPLICATION (I.B.C)/5453(ND)2022	UMESH CHAND GOYAL ERSTWHILE LIQUIDATOR OF M/S SARASH EXPORTS SERVICES PVT. LTD. VSSUSHIL KUMAR AND OTHERS	Sec 60(5),19(2)	9/2/2023	Page No. 11 Cut Not Properly Scan	
278	20-09-2022	0710102076872022(N o.of Docs 0)	0710102076872022/2	INTERLOCUTORY APPLICATION (I.B.C)/4572(ND)2022	VISTRA ITCL LIMITED VS. NOT KNOWN	Sec 60(5)	9/2/2023	Wrongly Filed Need to be IA	
279	13-09-2022	0710102074742022(N o.of Docs 0)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	9/2/2023	Counsel Detail Incomplete After Index and Pagination Wrong According your Index	
280	13-09-2022	0710102074742022(N o.of Docs 0)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	9/2/2023	Counsel Detail Incomplete After Index and Pagination Wrong According your Index	
281	13-09-2022	0710102074742022(N o.of Docs 0)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	9/2/2023	Counsel Detail Incomplete After Index and Pagination Wrong According your Index	
282	8/2/2023	0710102078132022(N o.of Docs 1)	0710102078132022/1	COMPANY PETITION IB (IBC)/49(ND)2023	ENTERO HEALTHCARE SOLUTIONS PRIVATELIMITED VS. JENOME BIOPHAR PRIVATE LIMITED	IBC Under Sec 9	9/2/2023	Index Missing and E-Stamp Paper Missing	D15052014

283	8/2/2023	0710102010152022(N o.of Docs 1)	0710102010152022/6	COMPANY PETITION (COMPANIES ACT)/16(ND)2022	SGS STOCKINVEST PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	9/2/2023	Page No. Missing in PDF	dvadvocatesgs88
284	8/2/2023	0710102043662021(N o.of Docs 2)	0710102043662021/9	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	9/2/2023	Pagination Wrong According your Index	SanjayRuia
285	26-09-2022	0710102078742022(N o.of Docs 0)	0710102078742022/8	INTERLOCUTORY APPLICATION (I.B.C)/4704(ND)2022	NARENDRA JINDAL VS. HDFC BANK LIMITED	Rule 11 of NCLT, 2016	9/2/2023	Need to Applicant Sign on Every Pages in Written Submissions and Page No. 3- 118 True Copy Sign Missing	
286	8/2/2023	0710102027232021(N o.of Docs 2)	0710102027232021/29	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	9/2/2023	Page no. Missing in PDF	sfionclt
287	12/9/2022	0710102074322022(N o.of Docs 0)	0710102074322022/2	COMPANY APPEAL(COMPANIES ACT)/267(ND)2022	NEXTGEN COMMUNICATIONS LIMITED VS. THE REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Sec 252 (3)	9/2/2023	Only Proof of Service Show please Document Upload Once Again	
288	3/3/2020	0710102028012020(N o.of Docs 0)	0710102028012020/1	INTERLOCUTORY APPLICATION (I.B.C)/1755(PB)2020	VIVEK RAHEJA VS. INCOME TAX DEPARTMENT THROUGH OFFICE OF ASSISTANT COMMISSIONER OF TAX	Sec 60(5)	9/2/2023	Pagination Wrong in PDF According your Index	
289	6/2/2023	0710102071742021(N o.of Docs 2)	0710102071742021/11	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	9/2/2023	Index Missing	nitin2020
290	6/2/2023	0710102071742021(N o.of Docs 2)	0710102071742021/11	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	9/2/2023	Index Missing	nitin2020
291	14-04-2022	0710102028972022(N o.of Docs 0)	0710102028972022/4	COMPANY PETITION IB (IBC)/405(ND)2022	G T IRON STORE VS. AMBA SHAKTI ISPAT LIMITED	IBC Under Sec 9	9/2/2023	Page No. Missing in PDF According your Index	
292	8/2/2023	0710102027232021(N o.of Docs 2)	0710102027232021/28	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	9/2/2023	Page No. Missing in PDF	sfionclt

293	7/2/2023	0710102118692020(N o.of Docs 4)	0710102118692020/12	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	9/2/2023	Index msising in Reply document, E- stamp missing, Welfare Fee stamp msising in Vakalatnama, Date msising in Vakalatnama, Application to be filed in IA	tsarvesh88@lko
294	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@ho tmail
295	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@ho tmail
296	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@ho tmail
297	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@ho tmail

298	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
299	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
300	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
301	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
302	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail

303	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
304	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
305	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
306	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
307	13-09-2022	0710102074742022(N o.of Docs 0)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	9/2/2023	Counsel Detail Incomplete After Index and Pagination Wrong According your Index	
308	12/12/2022	0710102099592022(N o.of Docs 0)	0710102099592022/1	COMPANY PETITION (COMPANIES ACT)/241(ND)2022	MSB CAPITAL ADVISORS PRIVATE LIMITED VS. CONSULTI INFO SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/2/2023	Affidavit Back date	

309	13-09-2022	0710102074742022(N o.of Docs 0)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	9/2/2023	Counsel Detail Incomplete After Index and Pagination Wrong According your Index	
310	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
311	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
312	8/2/2023	0710102036672022(N o.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	9/2/2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
313	7/2/2023	0710102118692020(N o.of Docs 1)	0710102118692020/13	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	9/2/2023	Index missing	tsarvesh88@lko
314	7/2/2023	0710102088392021(N o.of Docs 2)	0710102088392021/4	INTERLOCUTORY APPLICATION (I.B.C)/5623(PB)2021	NARENDER KUMAR SHARMA VS. POWER INFRA CONSORTIUM THROUGH ITS AUTHORIZED SIGNATORY MS. MONA VIJ	Sec 30	9/2/2023	One rupee COurt Fee stamp msising in Vakalatnama	sumitbindal1490

315	7/2/2023	0710102088392021(N o.of Docs 2)	0710102088392021/5	INTERLOCUTORY APPLICATION (I.B.C)/5623(PB)2021	NARENDER KUMAR SHARMA VS. POWER INFRA CONSORTIUM THROUGH ITS AUTHORIZED SIGNATORY MS. MONA VIJ	Sec 30	9/2/2023	One rupee COurt Fee stamp msising in Vakalatnama	sumitbindal1490
316	7/2/2023	0710102088392021(N o.of Docs 2)	0710102088392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5623(PB)2021	NARENDER KUMAR SHARMA VS. POWER INFRA CONSORTIUM THROUGH ITS AUTHORIZED SIGNATORY MS. MONA VIJ	Sec 30	9/2/2023	One rupee COurt Fee stamp msising in Vakalatnama	sumitbindal1490
317	26-08-2022	0710102069422022(N o.of Docs 0)	0710102069422022/1	COMPANY PETITION IB (IBC)/735(ND)2022	SAMRAT VIDEO VISION PRIVATE LIMITED	IBC Section 59	9/2/2023	True Copy sign msising in Pages 7 to 20 according to PDF	
318	26-08-2022	0710102069422022(N o.of Docs 0)	0710102069422022/1	COMPANY PETITION IB (IBC)/735(ND)2022	SAMRAT VIDEO VISION PRIVATE LIMITED	IBC Section 59	9/2/2023	True Copy sign msising in Pages 7 to 20 according to PDF	
319	8/2/2023	0710102013092023(N o.of Docs 2)	0710102013092023/1	INTERLOCUTORY APPLICATION (I.B.C)/861(ND)2023	VINEET AGGARWAL VS. HINDON MERCANTILE LIMITED	Rule 11 of NCLT, 2016	9/2/2023	Order Copy Missing in Memo party and Vakalatnama Separately Filed With Index and Welfare Fess	vineetagarwal
320	22-10-2022	0710102088312022(N o.of Docs 0)	0710102088312022/1	INTERLOCUTORY APPLICATION (I.B.C)/5227(ND)2022	MR. SHAILENDRA AJMERA LIQUIDATOR OF KWALITY LIMITED VS. OFFICE OF DIRECTORATE GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE	Sec 60(5)	9/2/2023	Affidavit missing	
321	12/12/2022	0710102099592022(N o.of Docs 0)	0710102099592022/1	COMPANY PETITION (COMPANIES ACT)/241(ND)2022	MSB CAPITAL ADVISORS PRIVATE LIMITED VS. CONSULTI INFO SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/2/2023	Affidavit Back date	
322	12/12/2022	0710102099592022(N o.of Docs 0)	0710102099592022/1	COMPANY PETITION (COMPANIES ACT)/241(ND)2022	MSB CAPITAL ADVISORS PRIVATE LIMITED VS. CONSULTI INFO SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/2/2023	Affidavit Back date	
323	26-08-2022	0710102069422022(N o.of Docs 0)	0710102069422022/1	COMPANY PETITION IB (IBC)/735(ND)2022	SAMRAT VIDEO VISION PRIVATE LIMITED	IBC Section 59	9/2/2023	True Copy sign msising in Pages 7 to 20 according to PDF	
324	26-08-2022	0710102069422022(N o.of Docs 0)	0710102069422022/1	COMPANY PETITION IB (IBC)/735(ND)2022	SAMRAT VIDEO VISION PRIVATE LIMITED	IBC Section 59	9/2/2023	True Copy sign msising in Pages 7 to 20 according to PDF	
325	3/2/2023	0710200000932015(N o.of Docs 12)	0710200000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	9/2/2023	Order Not Open Technical Error Please Upload Once Again and Order Upload First In Application and Petition	AdvVijeta

326	3/2/2023	071020000932015(N o.of Docs 12)	071020000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	9/2/2023	Order Not Open Technical Error Please Upload Once Again and Order Upload First In Application and Petition	AdvVijeta
327	8/2/2023	0710102019042022(N o.of Docs 2)	0710102019042022/3	INTERLOCUTORY APPLICATION (I.B.C)/1723(ND)2022	INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM LIMITED	Sec 60(5)	9/2/2023	E-Stamp Paper Missing	Apoorva10
328	12/12/2022	0710102099592022(N o.of Docs 0)	0710102099592022/1	COMPANY PETITION (COMPANIES ACT)/241(ND)2022	MSB CAPITAL ADVISORS PRIVATE LIMITED VS. CONSULTI INFO SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/2/2023	Affidavit Back date	
329	7/2/2023	0710102046312022(N o.of Docs 2)	0710102046312022/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2022	REGIONAL PROVIDENT FUND COMMISSIONER VSSERVEL INDIA PRIVATE LIMITED	Sec 60(5)	8/2/2023	Please attach Court last order	spiyush47
330	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misisng in Annexures, Pagation to be done correctly	SURUCHIM14
331	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misisng in Annexures, Pagation to be done correctly	SURUCHIM14
332	8/2/2023	0710102400642013(N o.of Docs 2)	0710102400642013/1	COMPANY PETITION (COMPANIES ACT)/24(ND)2013	M/S JHANKAR BANQUETS PVT. LTD & ORS. VS M/S VISTA HOSPITALITY PVT. LTD. & ORS.	Application under any other provisions	8/2/2023	Pagination missing before Page 6 and after Page 13 according to PDF, True Copy sign missing in Pages 6 to Last page	D9792014
333	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misisng in Annexures, Pagation to be done correctly	SURUCHIM14
334	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misisng in Annexures, Pagation to be done correctly	SURUCHIM14
335	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misisng in Annexures, Pagation to be done correctly	SURUCHIM14
336	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misisng in Annexures, Pagation to be done correctly	SURUCHIM14

337	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misising in Annexures, Pagnation to be done correctly	SURUCHIM14
338	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misising in Annexures, Pagnation to be done correctly	SURUCHIM14
339	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misising in Annexures, Pagnation to be done correctly	SURUCHIM14
340	20-07-2021	0710102046772021(N o.of Docs 0)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	8/2/2023	Pages 93 to 95 according to PDF Not Clear, True Copy sign msising in Pages 46 to 87 according to PDF, Vakalatnama msising in Index, Place the Court Fee stamp in Blank space in Second Vakalatnama	
341	7/2/2023	0710102011842022(N o.of Docs 2)	0710102011842022/6	COMPANY PETITION IB (IBC)/104(ND)2022	ALOK JOSHI VS. TDI INFRACORP (INDIA) LIMITED	IBC Under Sec 9	8/2/2023	Counsel details missing in Page 2 according to PDF	varshabanerjee
342	14-01-2023	0710102005512023(N o.of Docs 0)	0710102005512023/1	INTERLOCUTORY APPLICATION (I.B.C)/242(ND)2023	L R BUILDERS PVT LTD VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016	8/2/2023	Pages 27,32 according to PDF Not Clear	
343	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misising in Annexures, Pagnation to be done correctly	SURUCHIM14
344	27-01-2023	0710102010762023(N o.of Docs 0)	0710102010762023/2	INTERLOCUTORY APPLICATION (I.B.C)/675(ND)2023	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS. SARGAM INDIA ELECTRONICS PRIVATE LIMITED	22(3)(b)	8/2/2023	True Copy sign msising in Judgement document	
345	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misising in Annexures, Pagnation to be done correctly	SURUCHIM14

346	20-05-2022	0710102040142022(N o.of Docs 0)	0710102040142022/1	INTERLOCUTORY APPLICATION (I.B.C)/2361(PB)2022	MS. LALITA KUMARI (AUTHORIZED REPRESENTATIVE ON BEHLF OF 223 WOKMEN OF SAMTEL COLORS LIMITED) VS. SANJAY GUPTA LIQUIDATOR - M/S SAMTEL COLORS LIMITED	Sec 60(5)	8/2/2023	Notary missing in E-stamp, Affidavit Back date, True Copy sign msising in Pages 4 to 7 according to PDF	
347	20-05-2022	0710102040142022(N o.of Docs 0)	0710102040142022/1	INTERLOCUTORY APPLICATION (I.B.C)/2361(PB)2022	MS. LALITA KUMARI (AUTHORIZED REPRESENTATIVE ON BEHLF OF 223 WOKMEN OF SAMTEL COLORS LIMITED) VS. SANJAY GUPTA LIQUIDATOR - M/S SAMTEL COLORS LIMITED	Sec 60(5)	8/2/2023	Notary missing in E-stamp, Affidavit Back date, True Copy sign msising in Pages 4 to 7 according to PDF	
348	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misising in Annexures, Pagination to be done correctly	SURUCHIM14
349	20-07-2021	0710102046772021(N o.of Docs 0)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	8/2/2023	Pages 93 to 95 according to PDF Not Clear, True Copy sign msising in Pages 46 to 87 according to PDF, Vakalatnama msising in Index, Place the Court Fee stamp in Blank space in Second Vakalatnama	
350	20-07-2021	0710102046772021(N o.of Docs 0)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	8/2/2023	Pages 93 to 95 according to PDF Not Clear, True Copy sign msising in Pages 46 to 87 according to PDF, Vakalatnama msising in Index, Place the Court Fee stamp in Blank space in Second Vakalatnama	
351	7/2/2023	0710102026512018(N o.of Docs 1)	0710102026512018/2	COMPANY APPLICATION(IBC)/508(ND)2018	M/S. SHREEDHAR MILK FOODS LIMITED VS. M/S. ALD AUTOMOTIVE PVT. LTD.	Sec 60(5)	8/2/2023	Date msising in Vakalatnama	Klaw
352	7/2/2023	0710102012572023(N o.of Docs 1)	0710102012572023/1	INTERLOCUTORY APPLICATION (I.B.C)/844(PB)2023	SHYAM ARORA	Sec 60(5)	8/2/2023	Index missing	shyam1968

353	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misising in Annexures, Pagation to be done correctly	SURUCHIM14
354	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misising in Annexures, Pagation to be done correctly	SURUCHIM14
355	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misising in Annexures, Pagation to be done correctly	SURUCHIM14
356	3/2/2023	0710102025812022(N o.of Docs 2)	0710102025812022/3	INTERLOCUTORY APPLICATION (I.B.C)/1677(ND)2022	MR. YOGESH SETHI OFFICIAL LIQUIDATOR OF SSMP INDUSTRIES LIMITED VS. PUNJAB NATIONAL BANK	Application under any other provisions- IBC	8/2/2023	Date msising in Vakalatnama	snslegal
357	20-07-2021	0710102046772021(N o.of Docs 0)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	8/2/2023	Pages 93 to 95 according to PDF Not Clear, True Copy sign msising in Pages 46 to 87 according to PDF, Vakalatnama msising in Index, Place the Court Fee stamp in Blank space in Second Vakalatnama	
358	12/12/2022	0710102066402022(N o.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	8/2/2023	E-stamp will come after Index, True Copy sign misising in Annexures, Pagation to be done correctly	SURUCHIM14
359	20-05-2022	0710102040142022(N o.of Docs 0)	0710102040142022/1	INTERLOCUTORY APPLICATION (I.B.C)/2361(PB)2022	MS. LALITA KUMARI (AUTHORIZED REPRESENTATIVE ON BEHLF OF 223 WOKMEN OF SAMTEL COLORS LIMITED) VS. SANJAY GUPTA LIQUIDATOR - M/S SAMTEL COLORS LIMITED	Sec 60(5)	8/2/2023	Notary missing in E-stamp, Affidavit Back date, True Copy sign msising in Pages 4 to 7 according to PDF	
360	20-05-2022	0710102040142022(N o.of Docs 0)	0710102040142022/1	INTERLOCUTORY APPLICATION (I.B.C)/2361(PB)2022	MS. LALITA KUMARI (AUTHORIZED REPRESENTATIVE ON BEHLF OF 223 WOKMEN OF SAMTEL COLORS LIMITED) VS. SANJAY GUPTA LIQUIDATOR - M/S SAMTEL COLORS LIMITED	Sec 60(5)	8/2/2023	Notary missing in E-stamp, Affidavit Back date, True Copy sign msising in Pages 4 to 7 according to PDF	

361	16-07-2022	0710102056942022(N o.of Docs 0)	0710102056942022/6	COMPANY PETITION IB (IBC)/570(ND)2022	SUBISH TYAGI VS. JSS BUILDCON PRIVATE LIMITED	IBC under Sec 7	8/2/2023	Counsel details missing in Index	
362	7/2/2023	0710102054262021(N o.of Docs 3)	0710102054262021/11	COMPANY PETITION (COMPANIES ACT)/127(PB)2021	MR. RAMESH SHARMA S/O LATE SH. M. L. SHARMA DIRECTOR VS. M/S SPAN EXCURSIONS PRIVATE LIMITED	Sec. 241(1)	8/2/2023	Page No. 1-12, 14-16 61-190 True Copy Sign Missing and Page No. 14- 209 Double Pagination and Master Index Missing and Volume- 2 Index Missing and Volume- 1 Index Missing	advbhinavbhatia
363	3/2/2023	0710102012252023(N o.of Docs 2)	0710102012252023/1	INTERLOCUTORY APPLICATION (I.B.C)/795(PB)2023	SIVANAGARAJA TADUVAI	Sec 60(5)	8/2/2023	Need to File in IA	SAFEINTIP
364	7/2/2023	0710102009952023(N o.of Docs 2)	0710102009952023/1	INTERLOCUTORY APPLICATION (I.B.C)/599(ND)2023	RAJESH RAMNANI	Sec 60(5)	8/2/2023	Sign msising in Voting result document	advshivanshu
365	12/1/2023	0710102004432023(N o.of Docs 0)	0710102004432023/1	INTERLOCUTORY APPLICATION (I.B.C)/763(ND)2023	SHYAM ARORA VSM/S INCOM WIRES & CABLES PVT. LTD.	Sec 60(5)	8/2/2023	Index missing	
366	6/2/2023	0710102070472022(N o.of Docs 1)	0710102070472022/1	COMPANY PETITION IB (IBC)/766(ND)2022	INTEC CAPITAL LIMITED VS. MEERA SHARMA	Section 95(1)	7/2/2023	Page No. 13-20 True copy Sign Missing	NCLTMATTER@INTEC
367	6/2/2023	0710102070472022(N o.of Docs 1)	0710102070472022/1	COMPANY PETITION IB (IBC)/766(ND)2022	INTEC CAPITAL LIMITED VS. MEERA SHARMA	Section 95(1)	7/2/2023	Page No. 13-20 True copy Sign Missing	NCLTMATTER@INTEC
368	6/2/2023	0710102070472022(N o.of Docs 1)	0710102070472022/1	COMPANY PETITION IB (IBC)/766(ND)2022	INTEC CAPITAL LIMITED VS. MEERA SHARMA	Section 95(1)	7/2/2023	Page No. 13-20 True copy Sign Missing	NCLTMATTER@INTEC
369	6/2/2023	0710102034862022(N o.of Docs 2)	0710102034862022/5	COMPANY PETITION IB (IBC)/395(ND)2022	CANARA BANK THROUGH RP VS. KARAN A CHANANA	Section 95(1)	7/2/2023	E-Stamp Paper Missing and Need to Applicant Sign on Every Pages in Reply and Page No. 11, 13-17 True Copy Sign Missing	simarpal_sawhney
370	5/3/2020	0710102029272020(N o.of Docs 0)	0710102029272020/3	INTERLOCUTORY APPLICATION (I.B.C)/1833(ND)2020	ANIL KUMAR JAIN VS. MADHAV SARAN AGARWAL	Application under any other provisions- IBC	7/2/2023	Page No. 10-33 True Copy Sign Missing	
371	6/2/2023	0710102000522023(N o.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	7/2/2023	Need to File in IA	neerajainus
372	6/2/2023	0710102000522023(N o.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	7/2/2023	Need to File in IA	neerajainus
373	6/2/2023	0710102000522023(N o.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	7/2/2023	Need to File in IA	neerajainus
374	26-07-2022	0710102060312022(N o.of Docs 0)	0710102060312022/3	COMPANY PETITION (COMPANIES ACT)/197(ND)2022	CANARA BANK VS. ABAN OFFSHORE LIMITED	Sec. 245	7/2/2023	Counsel details msising in Index and Page 26 according to PDF, True Copy sign msising in Pages 29 to 45 according to PDF	

375	2/2/2023	0710102084222022(N o.of Docs 1)	0710102084222022/2	COMPANY PETITION (COMPANIES ACT)/215(ND)2022	INTERNATIONAL TEXTILE RECYCLING AG VS. OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec. 241(1),Sec 241 (2),Sec. 242(4),Sec. 244(1)	7/2/2023	E-stamp msising, True Copy sign msising in Pages 4 to 7 according to PDF	imrozalam
376	19-10-2020	0710102099912020(N o.of Docs 0)	0710102099912020/10	INTERLOCUTORY APPLICATION (I.B.C)/5043(ND)2020	S N SINGH VS. M S AGARWAL	Sec 60(5)	7/2/2023	Notary Stamp Missing in E-Stamp	
377	6/2/2023	0710102086392022(N o.of Docs 2)	0710102086392022/3	COMPANY PETITION IB (IBC)/842(ND)2022	CANNES PROPERTY MANAGEMENT SERVICESPRIVATE LIMITED VS. M/S PRESTIGE BUILDCON PVT. LTD.	IBC Under Sec 9	7/2/2023	Separately Filed	legalrajnish
378	6/12/2022	0710102083682022(N o.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	7/2/2023	Please Remove Old Document and Merge in One PDF	MAYANKGOEL
379	6/12/2022	0710102083682022(N o.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	7/2/2023	Please Remove Old Document and Merge in One PDF	MAYANKGOEL
380	6/12/2022	0710102083682022(N o.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	7/2/2023	Please Remove Old Document and Merge in One PDF	MAYANKGOEL
381	6/12/2022	0710102083682022(N o.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	7/2/2023	Please Remove Old Document and Merge in One PDF	MAYANKGOEL
382	6/12/2022	0710102083682022(N o.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	7/2/2023	Please Remove Old Document and Merge in One PDF	MAYANKGOEL
383	6/12/2022	0710102083682022(N o.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	7/2/2023	Please Remove Old Document and Merge in One PDF	MAYANKGOEL
384	6/2/2023	0710102071022021(N o.of Docs 2)	0710102071022021/5	COMPANY PETITION IB (IBC)/592(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. PRAVEEN SHARMA	Section 95(1)	7/2/2023	Incomplete Documents and Index Missing	rrinsolvency
385	6/2/2023	0710102070882021(N o.of Docs 2)	0710102070882021/4	COMPANY PETITION IB (IBC)/590(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. DEEPIKA SHARMA	Section 95(1)	7/2/2023	Incomplete Documents and Index Missing	rrinsolvency
386	6/2/2023	0710102039352021(N o.of Docs 2)	0710102039352021/1	INTERLOCUTORY APPLICATION (I.B.C)/2510(PB)2021	ANIL SINGH & OTHERS VS. IDEA BUILDERS PVT LTD	Rule 11 of NCLT, 2016	7/2/2023	Counsel Detail Missing After Index	AUGUSTATTORNE YSLLP
387	4/1/2023	0710102001602023(N o.of Docs 0)	0710102001602023/1	COMPANY PETITION (COMPANIES ACT)/6(ND)2023	SMT SADHNA MEHROTRA VS. VLS CAPITAL LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	7/2/2023	Page No. 4-5 Not Clear	
388	2/2/2023	0710102052872021(N o.of Docs 2)	0710102052872021/6	COMPANY PETITION IB (IBC)/437(ND)2021	JMJ TOOLS THROUGH ITS PROPRIETOR KAMAL PANT VS. NBCC(INDIA)LIMITED	IBC Under Sec 9	7/2/2023	True Copy sign msising in Judgement compilation document	mohitarora1985
389	2/2/2023	0710102009432022(N o.of Docs 2)	0710102009432022/3	COMPANY PETITION (COMPANIES ACT)/9(ND)2022	MANOJ MATTHEW KOSHY VS. ARAB YOGA FOUNDATION	Sec. 241(1),Sec. 242(4)	7/2/2023	True Copy sign msising in Pages 29 to 38 according to PDF	spsc
390	6/2/2023	0710102079982022(N o.of Docs 1)	0710102079982022/1	COMPANY PETITION IB (IBC)/12(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. JUGAL KISHORE BAWEJA	Section 95(1)	7/2/2023	E-Stamp Paper Missing and Page No. 3-8 True copy Sign Missing	Klaw

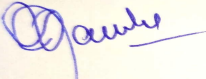
391	6/2/2023	0710102079972022(N o.of Docs 1)	0710102079972022/1	COMPANY PETITION IB (IBC)/14(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. JAGDISH KUMAR BAWEJA	Section 95(1)	7/2/2023	E-Stamp Paper Missing and Page No. 3-8 True copy Sign Missing	Klaw
392	6/2/2023	0710102053562022(N o.of Docs 2)	0710102053562022/2	COMPANY PETITION IB (IBC)/633(PB)2022	ND24 PRIVATE LIMITED VS. SADHNA BROADCAST LIMITED	IBC under Sec 7	7/2/2023	Incomplete Documents	sushmasingh77
393	24-09-2019	0710102128242019(N o.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/12 65(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	7/2/2023	True Copy sign msising in Pages 35 to 413 according to PDF	
394	24-09-2019	0710102128242019(N o.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/12 65(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	7/2/2023	True Copy sign msising in Pages 35 to 413 according to PDF	
395	2/2/2023	0710102091062021(N o.of Docs 2)	0710102091062021/3	INTERLOCUTORY APPLICATION (I.B.C)/5783(PB)2021	MR. SURINDER KUMAR DAIMA HUF VS. POWER INFRA CONSORTIUM	Sec 60(5)	7/2/2023	One rupee Court Fee stamp msising in Vakalatnama, Date msising in Vakalatnama	sumitbindal1490
396	6/2/2023	0710102000522023(N o.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAVE PVT. LTD.	Rule 11 of NCLT, 2016	7/2/2023	Need to File in IA	neerajainus
397	3/2/2023	0710102003862023(N o.of Docs 1)	0710102003862023/1	INTERLOCUTORY APPLICATION (I.B.C)/221(ND)2023	RATNAKAR DASH VSAADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	7/2/2023	E-stamp msising	malakbhatt
398	2/2/2023	0710102033832022(N o.of Docs 2)	0710102033832022/3	COMPANY PETITION IB (IBC)/423(ND)2022	KAVINDRA KUMAR VS. DESEIN PRIVATE LIMITED	IBC Under Sec 9	7/2/2023	True Copy sign msising in Pages 43 to 136, 142 to 162 according to PDF	lakshita
399	30-09-2021	0710102070972021(N o.of Docs 0)	0710102070972021/4	COMPANY PETITION IB (IBC)/591(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. AKSHAY SHARMA	Section 95(1)	7/2/2023	Incomplete Documents and Index Missing	
400	6/2/2023	0710102049632022(N o.of Docs 1)	0710102049632022/1	INTERLOCUTORY APPLICATION (I.B.C)/3112(ND)2022	SRI GURU TRUST VS. EDUCOMP SOLUTIONS LIMITED	Sec 60(5)	7/2/2023	Ticket Not Allowed Mid on Vakalatnama	ashutoshism
401	2/2/2023	0710102009442020(N o.of Docs 2)	0710102009442020/14	COMPANY PETITION IB (IBC)/356(ND)2020	SKC INFRATECH PRIVATE LIMITED VS. EOS HOSPITALITY PRIVATE LIMITED	IBC Under Sec 9	7/2/2023	Sign msising in Pages 2 to 6 according to PDF, True Copy sign msising in Pages 8 to 112 according to PDF	INTYGRAT
402	2/2/2023	0710102033832022(N o.of Docs 2)	0710102033832022/4	COMPANY PETITION IB (IBC)/423(ND)2022	KAVINDRA KUMAR VS. DESEIN PRIVATE LIMITED	IBC Under Sec 9	7/2/2023	True Copy sign missing in Pages 8 to 13 according to PDF	lakshita
403	24-09-2019	0710102128242019(N o.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/12 65(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	7/2/2023	True Copy sign msising in Pages 35 to 413 according to PDF	
404	24-09-2019	0710102128242019(N o.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/12 65(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	7/2/2023	True Copy sign msising in Pages 35 to 413 according to PDF	

405	19-11-2022	0710102095802022(N o.of Docs 0)	0710102095802022/1	TRANSFER APPLICATION (IBC)/50(PB)2022	MOTIJUG AGENCIES LIMITED THROUGH PALLAVI JHAWAR VS. INDIAN BANK	Rule16(d),NCLT Rules,2016 IBC	7/2/2023	Main Case Wrong in PDF and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	
406	19-11-2022	0710102095802022(N o.of Docs 0)	0710102095802022/1	TRANSFER APPLICATION (IBC)/50(PB)2022	MOTIJUG AGENCIES LIMITED THROUGH PALLAVI JHAWAR VS. INDIAN BANK	Rule16(d),NCLT Rules,2016 IBC	7/2/2023	Main Case Wrong in PDF and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	
407	4/4/2022	0710102025812022(N o.of Docs 0)	0710102025812022/4	INTERLOCUTORY APPLICATION (I.B.C)/1677(ND)2022	MR. YOGESH SETHI OFFICIAL LIQUIDATOR OF SSMP INDUSTRIES LIMITED VS. PUNJAB NATIONAL BANK	Application under any other provisions- IBC	7/2/2023	Need to Applicant sign on Every Pages in Short Synopsis	
408	6/2/2023	0710102044042021(N o.of Docs 1)	0710102044042021/6	INTERLOCUTORY APPLICATION (I.B.C)/3578(ND)2021	SANJU KUMAR VSBHASKAR SWAIN	Application under any other provisions- IBC,Application under any other provisions- IBC	7/2/2023	E-Stamp Paper Missing	adv_anujpanwar
409	6/2/2023	0710102079662022(N o.of Docs 1)	0710102079662022/1	COMPANY PETITION IB (IBC)/13(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. DARSHAN LAL BAWEJA	Section 95(1)	7/2/2023	E-Stamp Paper Missing and Page No. 3-8 True copy Sign Missing	Klaw
410	6/12/2022	0710102083682022(N o.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	7/2/2023	Please Remove Old Document and Merge in One PDF	MAYANKGOEL
411	3/2/2023	0710102066592021(N o.of Docs 1)	0710102066592021/3	COMPANY PETITION IB (IBC)/843(ND)2022	THE CLIMATE MAKERS SALES VS. NBCC INDIA LIMITED	IBC Under Sec 9	7/2/2023	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	adv.tusharsannu
412	19-10-2020	0710102099912020(N o.of Docs 0)	0710102099912020/8	INTERLOCUTORY APPLICATION (I.B.C)/5043(ND)2020	S N SINGH VS. M S AGARWAL	Sec 60(5)	7/2/2023	Notary Verify Date Missing in Affidavit	
413	3/2/2023	0710102081132022(N o.of Docs 1)	0710102081132022/3	INTERLOCUTORY APPLICATION (I.B.C)/5400(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSMRS. PROTIMA ARORA	Application under any other provisions- IBC	7/2/2023	Index Missing	KoshaLegal
414	6/12/2022	0710102083682022(N o.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	7/2/2023	Please Remove Old Document and Merge in One PDF	MAYANKGOEL
415	6/12/2022	0710102083682022(N o.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	7/2/2023	Please Remove Old Document and Merge in One PDF	MAYANKGOEL
416	6/2/2023	0710102019382022(N o.of Docs 3)	0710102019382022/4	INTERLOCUTORY APPLICATION (I.B.C)/1291(PB)2022	POOJA BAHRY VSUTTAR PRADESH RAJKIYA NIRMAN LIMITED	Application under any other provisions- IBC,Application under any other provisions- IBC	7/2/2023	E-Stamp Paper Missing and 25 Rs. and 3 Rs. Court Fess Missing in Vakalatnama and Date Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	altafmansoor
417	2/2/2023	0710102051052022(N o.of Docs 4)	0710102051052022/11	INTERLOCUTORY APPLICATION (I.B.C)/3432(ND)2022	SANJAY GUPTA VSMR.NITIN BHARAL	Application under any other provisions- IBC	7/2/2023	All the documents to be filed in separate miscellaneous diary number	avinash1999
418	19-10-2020	0710102099912020(N o.of Docs 0)	0710102099912020/7	INTERLOCUTORY APPLICATION (I.B.C)/5043(ND)2020	S N SINGH VS. M S AGARWAL	Sec 60(5)	7/2/2023	Notary Verify Date Missing in Affidavit	

419	19-11-2022	0710102095802022(N o.of Docs 0)	0710102095802022/1	TRANSFER APPLICATION (IBC)/50(PB)2022	MOTIJUG AGENCIES LIMITED THROUGH PALLAVI JHAWAR VS. INDIAN BANK	Rule16(d),NCLT Rules,2016 IBC	7/2/2023	Main Case Wrong in PDF and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	
420	19-11-2022	0710102095802022(N o.of Docs 0)	0710102095802022/1	TRANSFER APPLICATION (IBC)/50(PB)2022	MOTIJUG AGENCIES LIMITED THROUGH PALLAVI JHAWAR VS. INDIAN BANK	Rule16(d),NCLT Rules,2016 IBC	7/2/2023	Main Case Wrong in PDF and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	
421	2/2/2023	0710200001852016(N o.of Docs 1)	0710200001852016/36	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	BAHL PAPERS MILLS LIMITED VS MANILA RESORTS PRIVATE LIMITED	Application under any other provisions	7/2/2023	Place the Welfare Fee stamp in Blank space in Vakalatnama	premkayat1972
422	8/6/2022	0710102047102022(N o.of Docs 0)	0710102047102022/3	COMPANY APPEAL(COMPANIES ACT)/142(ND)2022	GSG AGRO PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	7/2/2023	True Copy sign msising in Sale deed document in both the Volumes	
423	6/2/2023	0710102090112022(N o.of Docs 2)	0710102090112022/8	INTERLOCUTORY APPLICATION (I.B.C)/5377(ND)2022	PAWAN GARG VSSTATE OF CHATTISGARH & ANR.	Sec 60(5)	7/2/2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp Paper Missing	VSALEGAL
424	6/2/2023	0710102081322021(N o.of Docs 1)	0710102081322021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2021	CELESTE MERCHANDISE LIMITED VS. RAGHUNATH HOLDINGS AND FINLEASE PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/2/2023	Notary Verify Date Missing in Affidavit	palashagarwal
425	1/10/2022	0710102080832022(N o.of Docs 0)	0710102080832022/3	INTERLOCUTORY APPLICATION (I.B.C)/4813(ND)2022	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VSMR. SARVESH KASHYAP RESOLUTION PROFESSIONAL	Sec 60(5)	7/2/2023	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
426	6/2/2023	0710102050422022(N o.of Docs 2)	0710102050422022/14	COMPANY PETITION IB (IBC)/515(ND)2022	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	7/2/2023	Counsel Detail Missing in Last Page and Need to Applicant Sign on Every Pages in Written Submission	advlisha
427	2/2/2023	0710102065452022(N o.of Docs 1)	0710102065452022/3	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ	Section 94(1)	7/2/2023	Affidavit verification date msising	CSGAURAVJOSHI
428	2/2/2023	0710102092062021(N o.of Docs 2)	0710102092062021/3	INTERLOCUTORY APPLICATION (I.B.C)/5884(PB)2021	HDFC BANK LIMITED VS. NARENDER KUMAR SHARMA	Sec 60(5)	7/2/2023	One rupee Court Fee stamp msising in Vakalatnama	sumitbindal1490
429	7/2/2023	0710102077362021(N o.of Docs 2)	0710102077362021/3	COMPANY PETITION IB (IBC)/431(ND)2022	VIKAS KUMAR VS. VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	IBC Under Sec 9	7/2/2023	Index Missing	vikashkumar137
430	6/2/2023	0710102089392022(N o.of Docs 1)	0710102089392022/3	COMPANY PETITION IB (IBC)/841(ND)2022	GLOBE FINCAP LIMITED. VS. C H P FINANCE PVT LTD	IBC under Sec 7	7/2/2023	Notary Stamp Missing in E-Stamp	9910040471
431	6/2/2023	0710102071032021(N o.of Docs 2)	0710102071032021/5	COMPANY PETITION IB (IBC)/593(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. UDHAM SINGH SHARMA	Section 95(1)	7/2/2023	Incomplete Documents	rrinsolvency
432	6/2/2023	0710102070472022(N o.of Docs 1)	0710102070472022/1	COMPANY PETITION IB (IBC)/766(ND)2022	INTEC CAPITAL LIMITED VS. MEERA SHARMA	Section 95(1)	7/2/2023	Page No. 13-20 True copy Sign Missing	NCLTMATTER@INTEC

433	14-06-2022	0710102048292022(N o.of Docs 0)	0710102048292022/2	INTERLOCUTORY APPLICATION (I.B.C)/2878(PB)2022	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL M/S IVR PRIME IT SEZ PRIVATE LIMITED	Sec 30	6/2/2023	Page 40 according to PDF in Hindi	
434	6/2/2023	0710102001602022(N o.of Docs 2)	0710102001602022/3	INTERLOCUTORY APPLICATION (I.B.C)/84(ND)2022	MUKESH GUPTA VS. PANKAJ RASTOGI	Sec 60(5)	6/2/2023	E-stamp msising, Pages 69,71,73,75,121,122,133,135,136,140 according to PDF in Hindi	BSHARMAB
435	16-12-2022	0710102103832022(N o.of Docs 0)	0710102103832022/6	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	6/2/2023	5 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama and Page No. Not Mentioned in PDF	
436	26-12-2022	0710102107002022(N o.of Docs 0)	0710102107002022/2	COMPANY PETITION IB (IBC)/45(ND)2023	B.R.M. LEASE AND CREDIT PRIVATE LIMITED VS. CAPL HOTELS AND SPA PRIVATE LIMITED	IBC under Sec 7	6/2/2023	Page No. 39-44, True Copy Sign Missing and 20 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
437	6/2/2023	0710102011312023(N o.of Docs 2)	0710102011312023/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2023	GE INDIA INDUSTRIAL PRIVATE LIMITED	Sec. 230-232, Sec 234	6/2/2023	Incomplete document	dmdadvocates
438	4/2/2023	0710102107002022(N o.of Docs 1)	0710102107002022/1	COMPANY PETITION IB (IBC)/45(ND)2023	B.R.M. LEASE AND CREDIT PRIVATE LIMITED VS. CAPL HOTELS AND SPA PRIVATE LIMITED	IBC under Sec 7	6/2/2023	Index Missing and 20 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Pagination Wrong in PDF	atlitlaw
439	4/2/2023	0710102045992022(N o.of Docs 1)	0710102045992022/5	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	6/2/2023	Wrongly Filed Need to be IA	Deepa Gupta IP
440	4/2/2023	0710102045992022(N o.of Docs 1)	0710102045992022/5	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	6/2/2023	Wrongly Filed Need to be IA	Deepa Gupta IP
441	4/2/2023	0710102045992022(N o.of Docs 1)	0710102045992022/5	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	6/2/2023	Wrongly Filed Need to be IA	Deepa Gupta IP
442	4/2/2023	0710102045992022(N o.of Docs 1)	0710102045992022/5	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	6/2/2023	Wrongly Filed Need to be IA	Deepa Gupta IP
443	4/2/2023	0710102100032022(N o.of Docs 2)	0710102100032022/2	COMPANY PETITION (COMPANIES ACT)/1(ND)2023	SPARSH INDUSTRIES PRIVATE LIMITED	Sec. 441	6/2/2023	Wrongly Filed Need to be IA	ANKIT33322
444	4/2/2023	0710102099372022(N o.of Docs 2)	0710102099372022/3	INTERLOCUTORY APPLICATION (I.B.C)/5913(ND)2022	ROSEDALE DEVELOPERS PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	Sec 60(5)	6/2/2023	Ticket Not Allowed Mid on Vakalatnama	utsavmukherjee

445	4/2/2023	0710102074412021(N o.of Docs 4)	0710102074412021/4	INTERLOCUTORY APPLICATION (I.B.C)/5322(PB)2021	HDFC BANK LTD VSM/S GAUTAM BUILDERS IN CONSORTIUM WITH RAPID CONTRACTS PVT. LTD.	Section 74	6/2/2023	Rejoinder Separately Filed	gbalawoffices
446	4/2/2023	0710102001732023(N o.of Docs 1)	0710102001732023/2	COMPANY APPEAL (IBC)/7(ND)2023	A.B.P. ENTERPRISES PVT. LTD. VS. SHARMA KALYPSO PRIVATE LIMITED	Sec 42	6/2/2023	E-Stamp Paper Missing	indiramarla
447	4/2/2023	0710102013822021(N o.of Docs 1)	0710102013822021/2	INTERLOCUTORY APPLICATION (I.B.C)/885(PB)2021	ADVANCE SURFACTANTS INDIA LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	6/2/2023	Wrongly Filed Need to be IA	kishangopalsoman i
448	17-03-2020	0710102034082020(N o.of Docs 0)	0710102034082020/4	COMPANY PETITION IB (IBC)/568(ND)2021	SS GROUP PRIVATE LIMITED VS. SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	6/2/2023	Page no Missing in Index and Counsel Sign Missing and Need to Applicant Sign on Every Pages in Rejoinder and E-Stamp Paper and Affidavit Missing	
449	3/2/2023	0710102084222022(N o.of Docs 1)	0710102084222022/3	COMPANY PETITION (COMPANIES ACT)/215(ND)2022	INTERNATIONAL TEXTILE RECYCLING AG VS. OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec. 241(1),Sec 241 (2),Sec. 242(4),Sec. 244(1)	6/2/2023	E-Stamp Paper Missing and Page No. 4-8 True Copy Sign Missing	imrozalam
450	1/2/2023	0710102088952021(N o.of Docs 2)	0710102088952021/8	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	6/2/2023	Counsel address details missing in Index and prayer Page 12 according to PDF, Pages 40 to 42,45,46,49,53 to 65 according to PDF Not Clear,	agarvishnu
451	3/2/2023	0710102106002022(N o.of Docs 1)	0710102106002022/2	INTERLOCUTORY APPLICATION (I.B.C)/24(ND)2023	SANYAM GOEL VSPUNIT TYAGI	Application under any other provisions- IBC	6/2/2023	Index Missing and Ticket Not Allowed Mid on Vakalatnama and Page No. Missing in PDF	NeerajKhapra
452	3/2/2023	0710102106012022(N o.of Docs 1)	0710102106012022/2	INTERLOCUTORY APPLICATION (I.B.C)/6395(ND)2022	SANYAM GOEL VSPUNIT TYAGI	Application under any other provisions- IBC	6/2/2023	Index Missing and Ticket Not Allowed Mid on Vakalatnama	NeerajKhapra


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